

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                 | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT                                                   |
|----|---------------------------------------|------------------------------------------------------|------------------------------|---------------------------------------------------------------------------------------|
| 1  | D-BLAPL/21555/2026<br>BLAPL/7394/2026 | PRAVAKAR DIGAL @ PRABHAKARA<br>VS<br>STATE OF ODISHA | SUDHANSU SEKHAR DASH<br>VS   | BHANJANAGAR /637 /2026<br>SPECIAL JUDGE,BHANJANAGAR(Ganjam)<br>Spl/0000027/2026       |
| 2  | D-BLAPL/21532/2026<br>BLAPL/7395/2026 | RAHUL KUMAR MISHRA<br>VS<br>STATE OF ODISHA          | SANJUKTA MUNDA<br>VS         | SASON /63 /2025<br>A.D.J.,SAMBALPUR(Sambalpur)<br>ST/0000181/2025                     |
| 3  | D-BLAPL/21578/2026<br>BLAPL/7396/2026 | RAJANIKANTA MAHANTY<br>VS<br>STATE OF ODISHA         | DIBYA JYOTI SAHOO<br>VS      | / /0<br>SPECIAL JUDGE ASKA(Ganjam)<br>2(A)CC/0000009/2026                             |
| 4  | D-BLAPL/21725/2026<br>BLAPL/7397/2026 | PRAMOD MUNDA @ RAGHU<br>VS<br>STATE OF ODISHA        | ASWINI KUMAR DASH<br>VS      | THELKOLOI PS /295 /2025<br>PRESIDING OFFICER,OPID COURT,SAM<br>ST/0000344/2025        |
| 5  | D-BLAPL/19500/2026<br>BLAPL/7398/2026 | KIRAN KUMAR JAGADALA<br>VS<br>STATE OF ODISHA        | ANKIT PRASAD<br>VS           | SAHID NAGAR P.S. /132 /2026<br>J.M.F.C.(III),BHUBANESWAR(Khordha )<br>CT/0000296/2026 |
| 6  | D-BLAPL/21952/2026<br>BLAPL/7399/2026 | RAMESH BASTIA<br>VS<br>STATE OF ODISHA               | SASWATA PATNAIK<br>VS        | TITILAGARH /225 /2026<br>S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH<br>GR/0000284/2026      |
| 7  | D-BLAPL/21961/2026<br>BLAPL/7400/2026 | RAMESH BASTIA<br>VS<br>STATE OF ODISHA               | SASWATA PATNAIK<br>VS        | TITILAGARH /226 /2026<br>S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH<br>GR/0000285/2026      |
| 8  | D-BLAPL/21169/2026<br>BLAPL/7401/2026 | MITHUN MANDINGA<br>VS<br>STATE OF ODISHA             | AMIT KUMAR SAHU<br>VS        | LAXMIPUR /78 /2026<br>SPECIAL JUDGE(POCSO),JEYPORE(Koraput)<br>Spl/0000062/2026       |
| 9  | D-BLAPL/20292/2026<br>BLAPL/7402/2026 | LITEN KISAN<br>VS<br>STATE OF ODISHA                 | SHYAM SUNDAR TRIPATHY<br>VS  | CYBER CRIME AND ECONOMIC OFFENSE<br>S.D.J.M.,SAMBALPUR(Sambalpur)<br>GR/0000685/2026  |
| 10 | D-BLAPL/21454/2026<br>BLAPL/7403/2026 | PRATAP DEHURY<br>VS<br>STATE OF ODISHA               | ASUTOSH TRIPATHY<br>VS       | / /0<br>S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul)<br>2(B)CC/0000011/2026                |
| 11 | D-BLAPL/13515/2026<br>BLAPL/7404/2026 | DHARANI BIHAR<br>VS<br>STATE OF ODISHA               | SUJAY SHANKER SINGHDEO<br>VS | GOLAMUNDA /27 /2026<br>SPECIAL JUDGE(POCSO),BHAWANIPATNA<br>Spl/0000203/2026          |

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|----|---------------------------------------|---------------------------------------------------------------|------------------------------|-------------------------------------------------------------------------------------------|
| 12 | D-BLAPL/19210/2026<br>BLAPL/7405/2026 | PATUN KHAN<br>VS<br>STATE OF ODISHA                           | CHITTA RANJAN BEHERA<br>VS   | / /0<br>3RD A.D.J., BHUBANESWAR(Khordha )<br>TR/0000541/2025                              |
| 13 | D-BLAPL/19564/2026<br>BLAPL/7406/2026 | BATAKRUSHNA KAR @ SANKAR<br>VS<br>STATE OF ODISHA             | LOKANATH NAIK<br>VS          | MADHUPATNA /153 /2025<br>3RD A.D.J., CUTTACK(Cuttack)<br>ST/0000264/2025                  |
| 14 | D-BLAPL/21466/2026<br>BLAPL/7407/2026 | SARAT SAHOO<br>VS<br>STATE OF ODISHA                          | ASUTOSH TRIPATHY<br>VS       | / /<br>SPECIAL JUDGE,ANGUL(Anugul )<br>Spl/0000026/2026                                   |
| 15 | D-BLAPL/19836/2026<br>BLAPL/7408/2026 | DEBENDRA JENA<br>VS<br>STATE OF ODISHA                        | MANOJ OJHA<br>VS             | SINGLA /207 /2024<br>AD-HOC A.D.J.(FTSC),BALASORE(Balesh)<br>Spl/0000110/2025             |
| 16 | D-BLAPL/20115/2026<br>BLAPL/7409/2026 | BIDURA BARIHA<br>VS<br>STATE OF ODISHA                        | SOUBHAGYA SWAIN<br>VS        | LARAMBA /24 /2026<br>SPECIAL JUDGE (POCSO), BALANGIR(B)<br>Spl/0000008/2026               |
| 17 | D-BLAPL/20131/2026<br>BLAPL/7410/2026 | PRAMOD SINGH NAT<br>VS<br>STATE OF ODISHA                     | PRAMOD KUMAR BOHIDAR<br>VS   | BHAWANIPATNA TOWN /287 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA<br>CT/0000758/2025 |
| 18 | D-BLAPL/21479/2026<br>BLAPL/7411/2026 | SANJIB BHOI @ SANJIB KUMAR BHOI<br>VS<br>STATE OF ODISHA      | BIBHUTI RANJAN MOHANTY<br>VS | KIAKATA /40 /2026<br>SPECIAL JUDGE (POCSO), ANGUL(Anugul)<br>Spl/0000030/2026             |
| 19 | D-BLAPL/20283/2026<br>BLAPL/7412/2026 | SIMANCHAL GOUDA<br>VS<br>STATE OF ODISHA                      | KURESH PRASAD DASH<br>VS     | / /<br>SPECIAL JUDGE ASKA(Ganjam)<br>2(A)CC/0000016/2025                                  |
| 20 | D-BLAPL/21482/2026<br>BLAPL/7413/2026 | SUKANTA PADIAMI @ SUKA<br>VS<br>STATE OF ODISHA               | SATYANARAYAN MISHRA<br>VS    | MALKANGIRI /582 /2025<br>A.D.J.,MALKANGIRI(Malkangiri )<br>CT/0000014/2026                |
| 21 | D-BLAPL/20337/2026<br>BLAPL/7414/2026 | CHITRASEN PRADHAN @ CHECHINA PRADHAN<br>VS<br>STATE OF ODISHA | AMITAV TRIPATHY<br>VS        | RAMBHA (KHALLIKOTE) /193 /2026<br>A.D.J.,KHALLIKOTE(Ganjam)<br>ST/0000097/2026            |
| 22 | D-BLAPL/20468/2026<br>BLAPL/7415/2026 | DILLIP KUMAR BHOI @ DILLIP BHOI<br>VS<br>STATE OF ODISHA      | BISWABHUSAN DAS<br>VS        | BIRIDI PS /275 /2024<br>A.D.J.,JAGATSINGHPUR(Jagatsinghapur )<br>CT/0000332/2024          |
| 23 | D-BLAPL/21563/2026                    | MANAS KUMAR PANDA                                             | RAJKISHORE SWAIN             | / /0                                                                                      |

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|----|---------------------------------------|------------------------------------------------------------------|-----------------------------|----------------------------------------------------------------------------------------------|
|    | BLAPL/7416/2026                       | VS<br>STATE OF ODISHA                                            | VS                          | J.M.F.C.,CUTTACK(RURAL)(Cuttack)<br>2(A)CC/0000405/2026                                      |
| 24 | D-BLAPL/20469/2026<br>BLAPL/7417/2026 | MADHU SARKAR @ MADHUSUDAN SARA<br>VS<br>STATE OF ODISHA          | SK. ZAFARULLA<br>VS         | MUNIGUDA /75 /2021<br>A.D.J.,CUM SPECIAL JUDGE,BISSAMCU<br>Spl/0000063/2021                  |
| 25 | D-BLAPL/21598/2026<br>BLAPL/7418/2026 | KARTIKA JENA<br>VS<br>STATE OF ODISHA                            | SANJIT MISHRA<br>VS         | BHARATPUR PS /316 /2021<br>3RD A.D.J., BHUBANESWAR(Khordha )<br>CT/0000037/2022              |
| 26 | D-BLAPL/20504/2026<br>BLAPL/7419/2026 | PRAMOD KUMAR NANDA<br>VS<br>UNION OF INDIA                       | SUSHANTA HARICHANDAN<br>VS  | / /0<br>ADDL.C.J.M.,ROURKELA(Sundargarh)<br>2(C)CC/0000035/2025                              |
| 27 | D-BLAPL/21600/2026<br>BLAPL/7420/2026 | BUDHAN MAJHI<br>VS<br>STATE OF ODISHA                            | BINI MISHRA<br>VS           | TIRING /31 /2026<br>S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP<br>CT/0000293/2026                   |
| 28 | D-BLAPL/20576/2026<br>BLAPL/7421/2026 | DIBYAJYOTI SAHANI<br>VS<br>STATE OF ODISHA                       | DEBASNAN DAS<br>VS          | KUJANGA /344 /2025<br>SPECIAL JUDGE(POCSO), JAGATSINGH<br>Spl/0000134/2025                   |
| 29 | D-BLAPL/20641/2026<br>BLAPL/7422/2026 | KUHAN @ KARTIK @ KAILASH DAS<br>VS<br>STATE OF ODISHA            | SUMAN MODI<br>VS            | Bamapada (Industrial Area) /7 /2018<br>J.M.F.C.,BALASORE(CITY)(Baleshwar)<br>CT/0000163/2018 |
| 30 | D-BLAPL/20737/2026<br>BLAPL/7423/2026 | PRADEEP KUMAR NAIK<br>VS<br>STATE OF ODISHA                      | HRUDANANDA MOHAPATRA<br>VS  | NALCO /67 /2026<br>A.D.J.,ANGUL(Anugul )<br>CT/0000120/2026                                  |
| 31 | D-BLAPL/21605/2026<br>BLAPL/7424/2026 | PINTU @ PARTHA SARATHI DEWEDI @ DWIBEDI<br>VS<br>STATE OF ODISHA | SANJIT MISHRA<br>VS         | KEONJHAR TOWN /435 /2026<br>S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I<br>GR/0000838/2026          |
| 32 | D-BLAPL/20745/2026<br>BLAPL/7425/2026 | BISHNU NAIK<br>VS<br>STATE OF ODISHA                             | SANTOSH KUMAR MAHANTY<br>VS | BHANJANAGAR /1262 /2024<br>A.D.J.,BHANJANAGAR(Ganjam)<br>ST/0000073/2025                     |
| 33 | D-BLAPL/20875/2026<br>BLAPL/7426/2026 | RAKESH @ MUNU PATTNAIK<br>VS<br>STATE OF ODISHA                  | HRUDANANDA MOHAPATRA<br>VS  | KUMBHARAPARA /337 /2024<br>3RD ADDL. DISTRICT JUDGE,PURI(Puri)<br>ST/0000009/2025            |
| 34 | D-BLAPL/21608/2026<br>BLAPL/7427/2026 | JITENDRA NAYAK<br>VS                                             | JUGALA KISHORE PANDA<br>VS  | / /0<br>SPECIAL JUDGE,CHATRAPUR(Ganjam)                                                      |

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|----|---------------------------------------|---------------------------------------------------------------|------------------------------|-------------------------------------------------------------------------------------------------------|
| 35 | D-BLAPL/20876/2026<br>BLAPL/7428/2026 | STATE OF ODISHA<br>RANJAN SAHOO<br>VS                         | ASUTOSH TRIPATHY<br>VS       | 2(A)CC/0000005/2026<br>//<br>SPECIAL JUDGE,ANGUL(Anugul )                                             |
| 36 | D-BLAPL/20951/2026<br>BLAPL/7429/2026 | STATE OF ODISHA<br>BABULA @ SARAT ROUT<br>VS                  | SK. ZAFARULLA<br>VS          | Spl/0000026/2026<br>BALANGA /269 /2025<br>ADDL.SESIONS JUDGE,NIMPARA(Puri)                            |
| 37 | D-BLAPL/21612/2026<br>BLAPL/7430/2026 | STATE OF ODISHA<br>CHINTU MISHRA @ SUKANTA KUMAR MISHRA<br>VS | LOKESH GOURAV MOHARANA<br>VS | ST/0000036/2026<br>TITILAGARH /322 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH                      |
| 38 | D-BLAPL/21630/2026<br>BLAPL/7431/2026 | STATE OF ODISHA<br>TRILOCHAN NAYAK<br>VS                      | SOUBHAGYA KUMAR DASH<br>VS   | GR/0000434/2025<br>HINJILI /359 /2026<br>J.M.F.C.,HINJILI(Ganjam)                                     |
| 39 | D-BLAPL/21680/2026<br>BLAPL/7432/2026 | STATE OF ODISHA<br>KUBER NAG<br>VS                            | SOUMYA RANJAN DAS<br>VS      | GR/0000386/2026<br>CYBER CRIME AND ECONOMIC OFFENSE<br>S.D.J.M.(P),ROURKELA(Sundargarh)               |
| 40 | D-BLAPL/21716/2026<br>BLAPL/7433/2026 | STATE OF ODISHA<br>HIMANSHU SEKHAR PRADHAN<br>VS              | SANTOSH KUMAR NANDA<br>VS    | GR/0000212/2026<br>CYBER CRIME AND ECONOMIC OFFENSE<br>S.D.J.M.,BARGARH(Bargarh )                     |
| 41 | D-BLAPL/21900/2026<br>BLAPL/7434/2026 | STATE OF ODISHA<br>ISWAR JENA<br>VS                           | KULDEEP MOHANTY<br>VS        | CT/0000985/2026<br>BALASORE TOWN /434 /2025<br>AD-HOC A.D.J.(FTSC),BALASORE(Balesore)                 |
| 42 | D-BLAPL/21122/2026<br>BLAPL/7435/2026 | STATE OF ODISHA<br>AJAYA DIGAL<br>VS                          | MAHES DAS<br>VS              | Spl/0000405/2025<br>BALLIGUDA /151 /2026<br>S.D.J.M.,BALLIGUDA(Kandhamal)                             |
| 43 | D-BLAPL/21143/2026<br>BLAPL/7436/2026 | STATE OF ODISHA<br>D.N.DINESH<br>VS                           | MAHES DAS<br>VS              | CT/0000257/2026<br>BALLIGUDA /104 /2025<br>SPECIAL JUDGE,BALLIGUDA(Kandhamal)                         |
| 44 | D-BLAPL/20941/2026<br>BLAPL/7437/2026 | STATE OF ODISHA<br>SAGAR BEHERA<br>VS                         | RAJESH KUMAR MAHAPATRA<br>VS | Spl/0000085/2025<br>K.NUAGAON /29 /2024<br>J.M.F.C.,PATRAPUR(Ganjam)                                  |
| 45 | D-BLAPL/21166/2026<br>BLAPL/7438/2026 | STATE OF ODISHA<br>SRIDHAR MOHANTY<br>VS<br>STATE OF ODISHA   | AMULYA RATNA PANDA<br>VS     | GR/0000069/2024<br>PHULBANI TOWN /168 /2026<br>SPECIAL JUDGE, PHULBANI(Kandhamal)<br>Spl/0000112/2026 |

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|----|---------------------------------------|-------------------------------------------------------|---------------------------------|---------------------------------------------------------------------------------------|
| 46 | D-BLAPL/21255/2026<br>BLAPL/7439/2026 | SUKANTA PRADHAN<br>VS<br>STATE OF ODISHA              | AMIYA KUMAR TARAI<br>VS         | KHANDAGIRI P.S. /738 /2025<br>3RD A.D.J., BHUBANESWAR(Khordha )<br>CT/0000288/2026    |
| 47 | D-BLAPL/21256/2026<br>BLAPL/7440/2026 | BIKI @ BIKASH KUMAR NAIK<br>VS<br>STATE OF ODISHA     | BIBHUTI BHUSAN SWAIN<br>VS      | BIKRAMPUR FCI /120 /2025<br>A.D.J.,TALCHER(Anugul )<br>CT/0000080/2026                |
| 48 | D-BLAPL/20944/2026<br>BLAPL/7441/2026 | PAPU @ HARIHAR MAHANTA<br>VS<br>STATE OF ODISHA       | JAYADEBA BEHERA<br>VS           | PATNA /212 /2026<br>J.M.F.C.,KEONJHAR(Kendujhar)<br>GR/0000704/2026                   |
| 49 | D-BLAPL/21265/2026<br>BLAPL/7442/2026 | JAYADEBA JENA @ JAYADEB JENA<br>VS<br>STATE OF ODISHA | SANTOSH KUMAR MAHANTY<br>VS     | SHERAGADA /81 /2026<br>J.M.F.C., SERAGARA(Ganjam)<br>GR/0000094/2026                  |
| 50 | D-BLAPL/21300/2026<br>BLAPL/7443/2026 | KOMAL KUMAR KACHLAMI<br>VS<br>STATE OF ODISHA         | MAHES DAS<br>VS                 | BALLIGUDA /7 /2026<br>SPECIAL JUDGE,BALLIGUDA(Kandhamar)<br>Spl/0000021/2026          |
| 51 | D-BLAPL/21406/2026<br>BLAPL/7444/2026 | SK. ALIJAN KHAN<br>VS<br>STATE OF ODISHA              | JAYADEBA BEHERA<br>VS           | SALIPUR /110 /2026<br>J.M.F.C.,SALIPUR(Cuttack)<br>GR/0000106/2026                    |
| 52 | D-BLAPL/21341/2026<br>BLAPL/7445/2026 | RAKESH KUMAR ROUT<br>VS<br>STATE OF ODISHA            | AKSHAYA KUMAR PANDEY<br>VS      | NISCHINTAKOILI /222 /2026<br>J.M.F.C.,NISCHINTAKOILI(Cuttack)<br>GR/0000365/2026      |
| 53 | D-BLAPL/21353/2026<br>BLAPL/7446/2026 | AMAR KUMAR MAJHI<br>VS<br>STATE OF ODISHA             | JITENDRA KUMAR MISHRA (2)<br>VS | CHANDABALI /207 /2026<br>SPECIAL JUDGE (POCSO), BHADRAK(Balasore)<br>Spl/0000085/2026 |
| 54 | D-BLAPL/21272/2026<br>BLAPL/7447/2026 | JITENDRA KANDI @ KUMAR<br>VS<br>STATE OF ODISHA       | DIPTI RANJAN MOHAPATRA<br>VS    | JAJPUR SADAR /203 /2026<br>S.D.J.M.,JAJPUR(Jajapur )<br>CT/0001297/2026               |
| 55 | D-BLAPL/21871/2026<br>BLAPL/7448/2026 | CHANDAN SING @ KHADUA<br>VS<br>STATE OF ODISHA        | DIBYA JYOTI SAHOO<br>VS         | REMUNA /76 /2026<br>SPECIAL JUDGE (POCSO), BALASORE(Balasore)<br>Spl/0000140/2026     |
| 56 | D-BLAPL/21668/2026<br>BLAPL/7449/2026 | SIPU @ PRADIPTA SWAIN<br>VS<br>STATE OF ODISHA        | BISWAJIT DAS<br>VS              | REAMAL /180 /2024<br>SPECIAL JUDGE,DEOGARH(Debagarh )<br>Spl/0000017/2024             |
| 57 | D-BLAPL/21674/2026                    | ANUBHAV SELMA @ NANDAKISHORE SELMA @ ANUBHAB SELMA    | AMITAV TRIPATHY                 | / /0                                                                                  |

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|----|---------------------------------------|-------------------------------------------------------------|-----------------------------|-----------------------------------------------------------------------------|
|    | BLAPL/7450/2026                       | VS<br>STATE OF ODISHA                                       | VS                          | ADDL.SESSION JUDGE CUM SPL.JUDGE<br>2(A)CC/0000007/2026                     |
| 58 | D-BLAPL/21369/2026<br>BLAPL/7451/2026 | BISWAJIT BHOI @ BADAL<br>VS<br>STATE OF ODISHA              | BISWARANJAN DALAI<br>VS     | PAHALA /192 /2025<br>J.M.F.C.,BHUBANESWAR(Khordha )<br>GR/0001092/2025      |
| 59 | D-BLAPL/21675/2026<br>BLAPL/7452/2026 | PINTU SAHU<br>VS<br>STATE OF ODISHA                         | AMITAV TRIPATHY<br>VS       | / /0<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>2(A)CC/0000007/2026             |
| 60 | D-BLAPL/17051/2026<br>BLAPL/7453/2026 | AJAY KUMAR MALLIK @ AJYA MALIK<br>VS<br>STATE OF ODISHA     | DIBYA JYOTI SAHOO<br>VS     | GOPALPUR /62 /2026<br>SPECIAL JUDGE (POCSO), BALASORE(E<br>Spl/0000096/2026 |
| 61 | D-BLAPL/21679/2026<br>BLAPL/7454/2026 | RANJAN MAHURI<br>VS<br>STATE OF ODISHA                      | AMULYA RATNA PANDA<br>VS    | KAMARDA /75 /2022<br>A.D.J.,JALESWAR(Baleshwar)<br>ST/0000376/2022          |
| 62 | D-BLAPL/20984/2026<br>BLAPL/7455/2026 | SUREJ DAS @ SURAJ DAS<br>VS<br>STATE OF ODISHA              | AMULYA RATNA PANDA<br>VS    | JAJPUR TOWN /152 /2026<br>S.D.J.M.,JAJPUR(Jajapur )<br>CT/0000891/2026      |
| 63 | D-BLAPL/20994/2026<br>BLAPL/7456/2026 | NIKHIL KUMAR DAS<br>VS<br>STATE OF ODISHA                   | SMRUTI RANJAN ROUT<br>VS    | DARGHA BAZAR /95 /2026<br>J.M.F.C.(II),CUTTACK(Cuttack)<br>GR/0000906/2026  |
| 64 | D-BLAPL/21239/2026<br>BLAPL/7457/2026 | PRASANTA CHANDRA PALEI @ PALLEI<br>VS<br>STATE OF ODISHA    | SURYAKANTA DWIBEDI<br>VS    | KHANDAPARA /163 /2026<br>J.M.F.C.,KHANDAPARA(Nayagarh )<br>GR/0000158/2026  |
| 65 | D-BLAPL/21235/2026<br>BLAPL/7458/2026 | ARBAZ KHAN<br>VS<br>STATE OF ODISHA                         | SURYAKANTA DWIBEDI<br>VS    | KANTABANJI /388 /2024<br>A.D.J.,KANTABANJI(Balangir)<br>GR/0000711/2024     |
| 66 | D-BLAPL/21185/2026<br>BLAPL/7459/2026 | SIKLA KIRAN KUMAR @ S. KIRAN KUMAR<br>VS<br>STATE OF ODISHA | AJAYA KUMAR JENA<br>VS      | BARGARH /299 /2026<br>S.D.J.M.,BARGARH(Bargarh )<br>CT/0000829/2026         |
| 67 | D-BLAPL/21287/2026<br>BLAPL/7460/2026 | RUDRA GOUDA<br>VS<br>STATE OF ODISHA                        | SANTOSH KUMAR MAHANTY<br>VS | SHERAGADA /81 /2026<br>J.M.F.C., SERAGARA(Ganjam)<br>GR/0000094/2026        |
| 68 | D-BLAPL/21362/2026<br>BLAPL/7461/2026 | TUNA PRADHAN<br>VS                                          | NIHAR RANJAN OJHA<br>VS     | BHUBANESWAR VIGILANCE /14 /2026<br>SPECIAL JUDGE(VIG),BHUBANESWAR           |

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|----|---------------------------------------|--------------------------------------------------------------------------------------------------------|-----------------------------|-----------------------------------------------------------------------------------------|
| 69 | D-BLAPL/21491/2026<br>BLAPL/7462/2026 | STATE OF ODISHA(VIG.)<br>LACHA MADI<br>VS<br>STATE OF ODISHA                                           | SATYANARAYAN MISHRA<br>VS   | GR/0000018/2026<br>MOTU /153 /2024<br>A.D.J.,MALKANGIRI(Malkangiri )<br>CT/0000020/2025 |
| 70 | D-CMAPL/30837/2026<br>CMAPL/101/2026  | MAMATA MANJARI KHUNTIA<br>VS<br>STATE OF ODISHA                                                        | ADV.<br>VS                  | //<br>()<br>//                                                                          |
| 71 | D-CMAPL/29984/2026<br>CMAPL/102/2026  | SUBHALAXMI DEO,<br>VS<br>ROHIT KUMAR SAMAL                                                             | ARIJEET MISHRA<br>VS        | //<br>()<br>//                                                                          |
| 72 | D-CMP/31547/2026<br>CMP/1192/2026     | SANKARSANA SAHU<br>VS<br>MOHAMMAD HUSAIN                                                               | JITENDRA KUMAR DIGAL<br>VS  | //<br>ADDL.CIVIL JUDGE (J.D.), G.UDAYAGIRI<br>CS/0000001/2023                           |
| 73 | D-CMP/31708/2026<br>CMP/1193/2026     | BHIMA BAG<br>VS<br>MAHENDRA MAHAKUR                                                                    | ASHIS KUMAR PADHEE<br>VS    | //<br>CIVIL JUDGE (SD),BOLANGIR(Balangir)<br>CS/0000213/2022                            |
| 74 | D-CMP/31977/2026<br>CMP/1194/2026     | KARNA KHARA<br>VS<br>SADANANDA KHORA                                                                   | BINAYA BHUSAN ROUTRAY<br>VS | //<br>CIVIL JUDGE(JD),KORAPUT(Koraput)<br>CS/0000028/2015                               |
| 75 | D-CMP/32055/2026<br>CMP/1195/2026     | MIRZA ABU AYUB BAIG<br>VS<br>BABULI SAHU                                                               | JAGAJIBAN PRADHAN<br>VS     | //<br>CIVIL JUDGE (SD),BHADRAK(Bhadrak )<br>CMA/0000171/2025                            |
| 76 | D-CMP/28653/2026<br>CMP/1196/2026     | NAKULA SAHU<br>VS<br>UPENDRA SAHU                                                                      | SAIBRATA RATH<br>VS         | //<br>CIVIL JUDGE (JR.DIV.),CHANDABALI(Balaspur)<br>EC/0000004/2017                     |
| 77 | D-CONTC/19443/2026<br>CONTC/4241/2026 | SUMATI SAHU<br>VS<br>YOGESH BAHADUR KHURANIA, D.G. OF POLICE ODISHA                                    | ADV.<br>VS                  | //<br>()<br>//                                                                          |
| 78 | D-CONTC/26982/2026<br>CONTC/4242/2026 | PRANAYA KUMAR CHAMPATI<br>VS<br>ISWAR CHANDRA PRADHAN,MINING OFFICER-CUM-COMPOTENT AUTHORITY, NAYAGARH | ADV.<br>VS                  | //<br>()<br>//                                                                          |
| 79 | D-CONTC/27786/2026<br>CONTC/4243/2026 | RABINDRA NATH DORA<br>VS<br>RADHAKANTA CHHATRI, D.E.O., KALAHANDI                                      | ADV,<br>VS                  | //<br>()<br>//                                                                          |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                                  | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|-------------------------------------------------------------------------------------------------------|-----------------------------|-------------------------------------|
| 80 | D-CONTC/30064/2026<br>CONTC/4244/2026 | DR.RAMACHANDRA HOTA<br>VS<br>ARAVINDA AGRAWAL, PRINCIPAL SECRETARY TO H.E. DEPT., BHUBANESWAR         | ADV.<br>VS                  | //<br>0<br>//                       |
| 81 | D-CONTC/30127/2026<br>CONTC/4245/2026 | TUSAR RANJAN DORA<br>VS<br>USHA PADHY IAS, SECRETARY, U. AND H.D. DEPT., BHUBANESWAR                  | ADV.<br>VS                  | //<br>0<br>//                       |
| 82 | D-CONTC/30384/2026<br>CONTC/4246/2026 | HRUDANANDA PATI<br>VS<br>SONAMIKA RAY, DISTRICT EDUCATION OFFICER, KHORDHA                            | PRASANTA KUMAR MISHRA<br>VS | //<br>0<br>//                       |
| 83 | D-CONTC/31545/2026<br>CONTC/4247/2026 | RILI NAYAK<br>VS<br>DR. MANORANJAN SAHU, O.A.S.                                                       | ADV.<br>VS                  | //<br>0<br>//                       |
| 84 | D-CONTC/31579/2026<br>CONTC/4248/2026 | SANKARSAN PANDA<br>VS<br>PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.   | ADV<br>VS                   | //<br>0<br>//                       |
| 85 | D-CONTC/31701/2026<br>CONTC/4249/2026 | AJAY KUMAR BEHERA<br>VS<br>PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT. | ADV<br>VS                   | //<br>0<br>//                       |
| 86 | D-CONTC/31967/2026<br>CONTC/4250/2026 | LAXMIDHAR SWAIN<br>VS<br>SIBASHISH PARIDA, TAHASILDAR, JATANI                                         | ADV.<br>VS                  | //<br>0<br>//                       |
| 87 | D-CONTC/32485/2026<br>CONTC/4251/2026 | DANDAPANI PANIGRAHI<br>VS<br>Y.B.KHURANIA, IPS                                                        | ADV.<br>VS                  | //<br>0<br>//                       |
| 88 | D-CONTC/27067/2026<br>CONTC/4252/2026 | RABI CHANDRA SAMAL<br>VS<br>SOVA SHARMA (IAS)                                                         | ADV.<br>VS                  | //<br>0<br>//                       |
| 89 | D-CONTC/27070/2026<br>CONTC/4253/2026 | BANAMALI BEHERA<br>VS<br>SOVA SHARMA (IAS)                                                            | ADV.<br>VS                  | //<br>0<br>//                       |
| 90 | D-CONTC/27073/2026<br>CONTC/4254/2026 | SADANANDA SAMAL<br>VS<br>SOVA SHARMA (IAS)                                                            | ADV.<br>VS                  | //<br>0<br>//                       |
| 91 | D-CONTC/28577/2026                    | ASWINI SENAPATI                                                                                       | ADV.                        | //                                  |

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## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                      | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|-------------------------------------------------------------------------------------------|--------------------------|-------------------------------------|
|     | CONTC/4255/2026    | VS                                                                                        | VS                       | 0                                   |
|     |                    | ABHAY KUMAR, EXECUTIVE ENGINEER-II, CPWD, KHURDA                                          |                          | //                                  |
| 92  | D-CONTC/28648/2026 | BIBHUTI KANTA DAS                                                                         | ADV                      | //                                  |
|     | CONTC/4256/2026    | VS                                                                                        | VS                       | 0                                   |
|     |                    | DR. ARABINDA KUMAR PADHEE, IAS, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.          |                          | //                                  |
| 93  | D-CONTC/30722/2026 | SANJAY ROUT                                                                               | PRAJIT KUMAR PRADHAN     | //                                  |
|     | CONTC/4257/2026    | VS                                                                                        | VS                       | 0                                   |
|     |                    | DR.ARABINDA KUMAR PADHEE, IAS                                                             |                          | //                                  |
| 94  | D-CONTC/31946/2026 | M/S. DEVDEV PATI                                                                          | ADV                      | //                                  |
|     | CONTC/4258/2026    | VS                                                                                        | VS                       | 0                                   |
|     |                    | YAMINI SARANGI, CHIEF COMMISSIONER, CT AND GST, ODISHA                                    |                          | //                                  |
| 95  | D-CONTC/32005/2026 | MILAN TRIPATHY                                                                            | SHASHI BHUSAN JENA       | //                                  |
|     | CONTC/4259/2026    | VS                                                                                        | VS                       | 0                                   |
|     |                    | DR.N.THIRUMALA NAIK, IAS                                                                  |                          | //                                  |
| 96  | D-CONTC/32115/2026 | DAITARY PRASAD SWAIN                                                                      | ADV.                     | //                                  |
|     | CONTC/4260/2026    | VS                                                                                        | VS                       | 0                                   |
|     |                    | DR.N.THIRUMALA NAIK, IAS                                                                  |                          | //                                  |
| 97  | D-CONTC/28253/2026 | ASHWINI PADHI                                                                             | ADV.                     | //                                  |
|     | CONTC/4261/2026    | VS                                                                                        | VS                       | 0                                   |
|     |                    | SMRUTI RANJAN PRADHAN, I.A.S.                                                             |                          | //                                  |
| 98  | D-CONTC/29526/2026 | MANOJ KUMAR MISHRA                                                                        | ADV.                     | //                                  |
|     | CONTC/4262/2026    | VS                                                                                        | VS                       | 0                                   |
|     |                    | MADHUSMITA SAHOO, I.A.S                                                                   |                          | //                                  |
| 99  | D-CONTC/31634/2026 | MATANGINI PILA                                                                            | MANAMOHAN PATTANAYAK     | //                                  |
|     | CONTC/4263/2026    | VS                                                                                        | VS                       | 0                                   |
|     |                    | SACHIN RAMCHANDRA JADHAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, A AND FE DEPT., BHUBANESWAR |                          | //                                  |
| 100 | D-CONTC/32726/2026 | SUDHIR KUMAR MOHANTY                                                                      | ADV.                     | //                                  |
|     | CONTC/4264/2026    | VS                                                                                        | VS                       | 0                                   |
|     |                    | GIRISH S.N., I.A.S.                                                                       |                          | //                                  |
| 101 | D-CONTC/27607/2026 | ARABINDA MOHANTY                                                                          | ADV.                     | //                                  |
|     | CONTC/4265/2026    | VS                                                                                        | VS                       | 0                                   |
|     |                    | DR.NOONSAVATH THIRUMALA NAIK, I.A.S                                                       |                          | //                                  |
| 102 | D-CONTC/27618/2026 | BISWANATH MOHANTY                                                                         | ADV.                     | //                                  |
|     | CONTC/4266/2026    | VS                                                                                        | VS                       | 0                                   |

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## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                                                            | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---------------------------------------------------------------------------------------------------------------------------------|--------------------------|-------------------------------------|
| 103 | D-CONTC/31569/2026<br>CONTC/4267/2026 | SANJAY KUMAR SINGH, IAS<br>SANJAY KUMAR DAS<br>VS<br>PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT. | ADV<br>VS<br>VS          | //<br>//<br>0<br>//                 |
| 104 | D-CONTC/29528/2026<br>CONTC/4268/2026 | KALANDI CHARAN MOHANTY<br>VS<br>DR. N. THIRUMALA NAIK, I.A.S                                                                    | ADV.<br>VS               | //<br>0<br>//                       |
| 105 | D-CONTC/27482/2026<br>CONTC/4269/2026 | SURENDRA MOHAN GARANAYAK<br>VS<br>ALOK KUMAR KAR (IAS)                                                                          | ADV.<br>VS               | //<br>0<br>//                       |
| 106 | D-CONTC/19438/2026<br>CONTC/4270/2026 | RABI NARAYAN MISHRA<br>VS<br>ARAVIND AGRAWAL, I.A.S                                                                             | ADV.<br>VS               | //<br>0<br>//                       |
| 107 | D-CONTC/29803/2026<br>CONTC/4271/2026 | NARENDRA KUMAR JENA<br>VS<br>DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.             | ADV<br>VS                | //<br>0<br>//                       |
| 108 | D-CONTC/21802/2026<br>CONTC/4272/2026 | TIKINA TRIPATHY<br>VS<br>BIRENDRA KURKURA, DIRECTOR, SECONDARY EDUCATION, ODISHA                                                | ADV.<br>VS               | //<br>0<br>//                       |
| 109 | D-CONTC/24730/2026<br>CONTC/4273/2026 | MADAN MOHAN PADHY<br>VS<br>DR.DOLAMANI PRADHAN, CHIEF DIST MEDICAL AND PUBLIC HEALTH OFFICER, MALKANGIRI                        | ADV.<br>VS               | //<br>0<br>//                       |
| 110 | D-CONTC/26351/2026<br>CONTC/4274/2026 | SUSANTA KUMAR SADANGI<br>VS<br>R.S.GOPALAN, IAS                                                                                 | ADV.<br>VS               | //<br>0<br>//                       |
| 111 | D-CONTC/32376/2026<br>CONTC/4275/2026 | PRADEEP NAIK<br>VS<br>SHUBHA SARMA, IAS                                                                                         | ADV.<br>VS               | //<br>0<br>//                       |
| 112 | D-CONTC/32429/2026<br>CONTC/4276/2026 | BISWANATH RATH<br>VS<br>ARVIND KUMAR, I.A.S                                                                                     | ADV.<br>VS               | //<br>0<br>//                       |
| 113 | D-CONTC/30834/2026<br>CONTC/4277/2026 | PRASANTA KUMAR MOHAPATRA<br>VS<br>SIBASHISH PARIDA, THE TAHASILDAR, JATNI                                                       | PRABIN DAS<br>VS         | //<br>0<br>//                       |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                       | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT                                                  |
|-----|---------------------------------------|----------------------------------------------------------------------------|----------------------------|--------------------------------------------------------------------------------------|
| 114 | D-CONTC/31081/2026<br>CONTC/4278/2026 | AJAY KUMAR PATRA<br>VS<br>BHASKAR JYOTI SHARMA, SEC. TO GOVT., BHUBANESWAR | RABINARAYAN NAYAK<br>VS    | //<br>()<br>//                                                                       |
| 115 | D-CONTC/32862/2026<br>CONTC/4279/2026 | URMILA BADANAYAK<br>VS<br>BIRENDRA KORKORA, I.A.S.                         | ADV.<br>VS                 | //<br>()<br>//                                                                       |
| 116 | D-CONTC/27473/2026<br>CONTC/4280/2026 | SHISHIR @ SISIR KUMAR GARNAYAK<br>VS<br>ALOK KUMAR KAR (IAS)               | ADV.<br>VS                 | //<br>()<br>//                                                                       |
| 117 | D-CRLA/16427/2026<br>CRLA/633/2026    | DILLIP KUMAR JENA<br>VS<br>STATE OF ODISHA                                 | ANIRUDHA DAS<br>VS         | MAHILA P.S.(BBSR) /250 /2012<br>3RD A.D.J., BHUBANESWAR(Khordha )<br>CT/0000051/2013 |
| 118 | D-CRLA/16337/2026<br>CRLA/634/2026    | AKHAYA GAUNTIA<br>VS<br>STATE OF ODISHA                                    | UMA CHARAN MISHRA<br>VS    | KOTOAGARH /146 /2025<br>SPECIAL JUDGE,BALLIGUDA(Kandhamar)<br>Spl/0000170/2025       |
| 119 | D-CRLA/17630/2026<br>CRLA/635/2026    | WENKA PIDIKA<br>VS<br>STATE OF ODISHA                                      | SAROJ KUMAR PADHY<br>VS    | BANDHUGOAN /75 /2025<br>AD-HOC A.D.J.(FTSC),JEYPORE(Koraput)<br>TR/0000037/2025      |
| 120 | D-CRLA/21752/2026<br>CRLA/636/2026    | SK.MONAF HUSEN<br>VS<br>STATE OF ODISHA                                    | AMULYA RATNA PANDA<br>VS   | SPL.TASK FORCE /9 /2021<br>A.D.J.,JALESWAR(Baleshwar)<br>Spl/0000066/2021            |
| 121 | D-CRLA/21005/2026<br>CRLA/637/2026    | SUNIL KURLI<br>VS<br>STATE OF ODISHA                                       | SMRUTI RANJAN ROUT<br>VS   | TANGI /28 /2025<br>AD-HOC ADJ (FTSC),CUTTACK(Cuttack)<br>Spl/0000017/2025            |
| 122 | D-CRLA/20075/2026<br>CRLA/638/2026    | FULSAY MINZ<br>VS<br>STATE OF ODISHA                                       | SAMARENDRA BAHADUR<br>VS   | KINJIRKELA /39 /2010<br>A.D.J.,SUNDARGARH(Sundargarh)<br>ST/0000019/2012             |
| 123 | D-CRLA/21127/2026<br>CRLA/639/2026    | MANGALRAM MAHATO<br>VS<br>STATE OF ODISHA                                  | NITYANANDA MOHAPATRA<br>VS | NCB BHUBANESWAR /5 /2023<br>A.D.J.,BHUBANESWAR(Khordha )<br>TR/0000300/2023          |
| 124 | D-CRLA/21316/2026<br>CRLA/640/2026    | NISHIKANTA SANA<br>VS<br>STATE OF ODISHA                                   | SARBESWAR SAHOO<br>VS      | MOTU /85 /2023<br>SPECIAL JUDGE,MALKANGIRI(Malkangiri)<br>Spl/0000040/2023           |
| 125 | D-CRLMC/14752/2026                    | AJAYA SINGH                                                                | RABINDRA NATH PRUSTY       | BANHARPALI /128 /2025                                                                |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                 | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT                                                   |
|-----|---------------------------------------|------------------------------------------------------|--------------------------------|---------------------------------------------------------------------------------------|
|     | CRLMC/2326/2026                       | VS<br>STATE OF ODISHA                                | VS                             | SPECIAL JUDGE (POCSO), JHARSUGUD                                                      |
| 126 | D-CRLMC/17637/2026<br>CRLMC/2327/2026 | RAJAN@RANJAN@RAJENDRA NAYAK<br>VS<br>STATE OF ODISHA | GOPAL KRUSHNA MOHANTY<br>VS    | Spl/0000050/2025<br>ABHAYACHANDPUR /53 /2020<br>AD-HOC A.D.J.(FTSC),JAGATSINGHPUR     |
| 127 | D-CRLMC/18626/2026<br>CRLMC/2328/2026 | KALYAN KUMAR BARIK<br>VS<br>STATE OF ODISHA          | DIPANKAR ACHARYA<br>VS         | Spl/0000038/2020<br>AIR FIELD P.S. /207 /2022<br>J.M.F.C.,BHUBANESWAR(Khordha )       |
| 128 | D-CRLMC/20347/2026<br>CRLMC/2329/2026 | FIRU BARAIK<br>VS<br>STATE OF ODISHA                 | SOUMYA RANJAN DAS<br>VS        | CT/0004934/2022<br>BANDOMUNDA /7 /2020<br>1ST. A.D.J.,ROURKELA(Sundargarh)            |
| 129 | D-CRLMC/20575/2026<br>CRLMC/2330/2026 | SURU@PREM@PARAMESWAR SUNA<br>VS<br>STATE OF ODISHA   | RAJKISHORE SWAIN<br>VS         | ST/0000082/2023<br>ULLUNDA /114 /2018<br>SPECIAL JUDGE,SONEPUR(Sonepur )              |
| 130 | D-CRLMC/20912/2026<br>CRLMC/2331/2026 | ANIL KUMAR PANDI@ANIL PANDI<br>VS<br>STATE OF ODISHA | JYOTIRMAYA SAHOO<br>VS         | Spl/0000003/2019<br>/ /0<br>DISTRICT & SESSIONS JUDGE,BALASO                          |
| 131 | D-CRLMC/21931/2026<br>CRLMC/2332/2026 | SAMARTH JAIN<br>VS<br>STATE OF ODISHA                | SIDHARTHA DAS<br>VS            | Spl/0000199/2021<br>MANGALA BAG /172 /2026<br>J.M.F.C,CUTTACK(Cuttack)                |
| 132 | D-CRLMC/21110/2026<br>CRLMC/2333/2026 | KANAKA MAHANANDIA<br>VS<br>STATE OF ODISHA           | SASMITA NANDA<br>VS            | GR/0000536/2026<br>BAUNISUNI /120 /2016<br>J.M.F.C.,BOUDH(Baudh )                     |
| 133 | D-CRLMC/20840/2026<br>CRLMC/2334/2026 | SUBHADRA SAHOO<br>VS<br>LIPIKA SUBUDHI               | NIRANJAN LENKA<br>VS           | CT/0000669/2016<br>TALCHER TOWN /99 /2026<br>S.D.J.M.,BHUBANESWAR(Khordha )           |
| 134 | D-CRLMC/21115/2026<br>CRLMC/2335/2026 | PRAMODINI SAHU<br>VS<br>STATE OF ODISHA              | SASMITA NANDA<br>VS            | CMC/0001006/2026<br>BAUNISUNI /177 /2021<br>S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh)    |
| 135 | D-CRLMC/21648/2026<br>CRLMC/2336/2026 | ARABINDA SAMANTARAY<br>VS<br>STATE OF ODISHA         | SUBASH CHANDRA PUSPALAKA<br>VS | CT/0000558/2021<br>MARSHAGHAI /120 /2010<br>S.D.J.M.,KENDRAPARA(Kendrapara )          |
| 136 | D-CRLMC/21516/2026<br>CRLMC/2337/2026 | SWETANK DEVAPRIYA MISHRA<br>VS                       | ALOK KUMAR MOHAPATRA<br>VS     | GR/0000702/2010<br>SUNDARGARH TOWN /168 /2026<br>S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH |

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## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                    | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT                                                        |
|-----|---------------------------------------|-----------------------------------------------------------------------------------------|--------------------------------|--------------------------------------------------------------------------------------------|
| 137 | D-CRLMC/20678/2026<br>CRLMC/2338/2026 | STATE OF ODISHA<br>MALAYA KUMAR BEHERA<br>VS<br>STATE OF ODISHA                         | DEEPAK KUMAR PANDA<br>VS       | GR/0000696/2026<br>//<br>SPECIAL JUDGE (POCSO), ANGUL(Anugul)<br>Spl/0000069/2023          |
| 138 | D-CRLMC/17958/2026<br>CRLMC/2339/2026 | DILLIP KUMAR PATEL<br>VS<br>STATE OF ODISHA(VIG.)                                       | MANOJ KUMAR MOHANTY<br>VS      | SAMBALPUR VIGILANCE /23 /2020<br>SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur)<br>GR/0000017/2020   |
| 139 | D-CRLMC/21778/2026<br>CRLMC/2340/2026 | MANAS PRADHAN@MANAS RANJAN PRADHAN<br>VS<br>STATE OF ODISHA                             | PANCHANAN PANIGRAHI<br>VS      | PARJANG /156 /2012<br>J.M.F.C,PARJANG(Dhenkanal)<br>GR/0000334/2012                        |
| 140 | D-CRLMC/21814/2026<br>CRLMC/2341/2026 | MANAS PRADHAN @ MANAS RANJAN PRADHAN<br>VS<br>STATE OF ODISHA                           | PANCHANAN PANIGRAHI<br>VS      | PARJANG /124 /2012<br>J.M.F.C,PARJANG(Dhenkanal)<br>GR/0000273/2012                        |
| 141 | D-CRLMC/2394/2026<br>CRLMC/2342/2026  | ANTARYAMI SENAPATI<br>VS<br>STATE OF ODISHA                                             | ANIRUDHA DAS<br>VS             | EOW,BHUBANESWAR /7 /2023<br>PRESIDING OFFICER, DESIGNATED COURT<br>CT/0000270/2023         |
| 142 | D-CRLMC/20358/2026<br>CRLMC/2343/2026 | DHIRENDRA SAHU<br>VS<br>STATE OF ODISHA                                                 | ALOK KUMAR PANDA<br>VS         | / /0<br>J.M.F.C,TALCHER(Anugul )<br>ICC/0000158/2021                                       |
| 143 | D-CRLMC/20411/2026<br>CRLMC/2344/2026 | AGASTI SAHU<br>VS<br>STATE OF ODISHA                                                    | ABHILASH MISHRA<br>VS          | BHAWANIPATNA SADAR /304 /2019<br>J.M.F.C.,BHAWANIPATNA(Kalahandi)<br>CT/0000747/2019       |
| 144 | D-CRLMC/20819/2026<br>CRLMC/2345/2026 | KAKA @ SUSHANTA @ TIRTHYA KUMAR JATI<br>VS<br>STATE OF ODISHA                           | AMLAN SHAKTI PAUL<br>VS        | KHANDAGIRI P.S. /203 /2023<br>J.M.F.C.(V),BHUBANESWAR(Khordha )<br>CT/0000646/2023         |
| 145 | D-CRLMC/21784/2026<br>CRLMC/2346/2026 | PRIYABRATA TRIPATHY<br>VS<br>PANKAJ KUMAR MAJHIA, DY SP INCHARGE IIC MOTANGA, DHENKANAL | SUBRAT PANDA<br>VS             | MOTANGA /314 /2025<br>J.M.F.C.,DHENKANAL(Dhenkanal)<br>ICC/0000008/2025                    |
| 146 | D-CRLMC/20832/2026<br>CRLMC/2347/2026 | DEEPAK KUMAR DASH<br>VS<br>STATE OF ODISHA                                              | LINGARAJ SARANGI<br>VS         | CYBER CRIME AND ECO. OFFENCE, CUTTACK<br>J.M.F.C.(III),CUTTACK(Cuttack)<br>GR/0000539/2024 |
| 147 | D-CRLMC/22100/2026<br>CRLMC/2348/2026 | SHALINI PASSI<br>VS<br>STATE OF ODISHA                                                  | BISWAJIT RANJAN TRIPATHY<br>VS | SINGHADWAR PS /12 /2021<br>J.M.F.C.,PURI(Puri)<br>GR/0000502/2021                          |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                           | COUNSEL FOR PETNR./APPEL                              | PS CASE/ LOWER COURT CASE /DISTRICT                                               |
|-----|---------------------------------------|----------------------------------------------------------------|-------------------------------------------------------|-----------------------------------------------------------------------------------|
| 148 | D-CRLMC/19985/2026<br>CRLMC/2349/2026 | ARCHANA C MAHAPATRA<br>VS<br>STATE OF ODISHA                   | DEEPAK NARENDRA<br>VS                                 | MAHILA P.S.(BBSR) /65 /2025<br>S.D.J.M.,BHUBANESWAR(Khordha )<br>CT/0000469/2025  |
| 149 | D-CRLMC/21846/2026<br>CRLMC/2350/2026 | JIBITESH PATRA<br>VS<br>STATE OF ODISHA                        | ARIJEET MISHRA<br>VS                                  | JODA /90 /2024<br>J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapara)<br>GR/0000340/2024 |
| 150 | D-CRLMP/19622/2026<br>CRLMP/928/2026  | M/S. SHIVOM MINERALS LTD., SUNDARGARH<br>VS<br>STATE OF ODISHA | M/S Prateek Parija, L.K.Maharana, SAIBRATA RATH<br>VS | RAGHUNATHPALI /459 /2025<br>()<br>//                                              |
| 151 | D-CRLMP/13613/2026<br>CRLMP/929/2026  | AJAYA KUMAR BEHERA<br>VS<br>STATE OF ODISHA                    | SOURAV DAS<br>VS                                      | / /0<br>()<br>//                                                                  |
| 152 | D-CRLMP/22095/2026<br>CRLMP/930/2026  | DEBARAJ BISWAL<br>VS<br>STATE OF ODISHA                        | SASWATI SOUMYA SAHU<br>VS                             | / /<br>()<br>//                                                                   |
| 153 | D-CRLMP/21086/2026<br>CRLMP/931/2026  | CHITA RANJAN PARIDA<br>VS<br>STATE OF ODISHA                   | MITHUN KUMAR PRADHAN<br>VS                            | JODAPADAR /127 /2026<br>()<br>//                                                  |
| 154 | D-CRLMP/21104/2026<br>CRLMP/932/2026  | SURENDRA KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA              | ABHAYA KUMAR PARIDA<br>VS                             | BURLA /290 /2020<br>()<br>//                                                      |
| 155 | D-CRLMP/18942/2026<br>CRLMP/933/2026  | VICTIM<br>VS<br>STATE OF ODISHA                                | NETRANANDA BISWAL<br>VS                               | BALIKUDA /516 /2024<br>()<br>//                                                   |
| 156 | D-EXP/32216/2026<br>EXP/81/2026       | RATNAKAR DAS<br>VS<br>ARVIND AGARWALA, I.A.S.                  | SATYAJIT BEHERA<br>VS                                 | / /<br>()<br>//                                                                   |
| 157 | D-FAO/32148/2026<br>FAO/863/2026      | MADAN KHILAR<br>VS<br>AMAN AGARWAL                             | PRADEEP KUMAR MISHRA<br>VS                            | / /<br>COMMISSIONER EMPLOYEES'S COMPLAINT<br>EC/0000018/2024                      |
| 158 | D-FAO/32174/2026<br>FAO/864/2026      | MINAR ISPAT PVT. LTD., KERLA<br>VS<br>BASANTI BISWAL           | PRAGNYA PARAMITA MOHAPATRA<br>VS                      | / /<br>CEC CUM DIVISIONAL LABOUR COMMISSIONER<br>EC/0000016/2024                  |
| 159 | D-FAO/32173/2026                      | RASHMI RANJAN SWAIN                                            | JATINDRA KUMAR MOHAPATRA                              | / /                                                                               |

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## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                  | NAME OF PETNR./APPEL                                                                        | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT                            |
|-----|------------------------------------|---------------------------------------------------------------------------------------------|--------------------------------|----------------------------------------------------------------|
|     | FAO/865/2026                       | VS<br>BASANTI BISWAL                                                                        | VS                             | CEC CUM DIVISIONAL LABOUR COMM<br>EC/0000016/2024              |
| 160 | D-FAO/32187/2026<br>FAO/866/2026   | RABINDRA KUMAR KUND<br>VS<br>STATE OF ODISHA                                                | SAMEER KUMAR DAS<br>VS         | //<br>STATE EDUCATION TRIBUNAL,BHUBA<br>Gia/0000873/2016       |
| 161 | D-FAO/32114/2026<br>FAO/867/2026   | PRAKASH CHANDRA NAYAK<br>VS<br>STATE OF ODISHA                                              | GOPINATH MISHRA<br>VS          | //<br>STATE EDUCATION TRIBUNAL,BHUBA<br>Gia/0000681/2015       |
| 162 | D-FAO/32123/2026<br>FAO/868/2026   | AMARENDRA SARANGI<br>VS<br>STATE OF ODISHA                                                  | GOPINATH MISHRA<br>VS          | //<br>STATE EDUCATION TRIBUNAL,BHUBA<br>Gia/0000683/2015       |
| 163 | D-FAO/32120/2026<br>FAO/869/2026   | BISWANATH SAMANTRAY<br>VS<br>STATE OF ODISHA                                                | GOPINATH MISHRA<br>VS          | //<br>STATE EDUCATION TRIBUNAL,BHUBA<br>Gia/0000682/2015       |
| 164 | D-MACA/25469/2026<br>MACA/684/2026 | M/S.BAJAJ GENERAL INSURANCE LTD., BHUBANESWAR<br>VS<br>NABAKISHOR DAS                       | ANUPAM DASH<br>VS              | //<br>1ST M.A.C.T., CUTTACK(Cuttack)<br>Mac/0001273/2021       |
| 165 | D-MACA/31979/2026<br>MACA/685/2026 | PRASANTI PANDA<br>VS<br>SUBASINI BEHERA                                                     | BHABATOSH PARHI<br>VS          | //<br>III MACT,BALASORE(Baleshwar)<br>Mac/0000056/2020         |
| 166 | D-MACA/28543/2026<br>MACA/686/2026 | THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.,CHHATTISGARH<br>VS<br>MANDARA MAJHI | CHIRAJA PRASAD DUTTA<br>VS     | //<br>3RD M.A.C.T., DHARAMGARH(Kalahandi)<br>Mac/0000046/2023  |
| 167 | D-MACA/30356/2026<br>MACA/687/2026 | THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD,BHUBANESWAR<br>VS<br>BIBHUTI BARAL       | PRASANTA KUMAR MAHALI<br>VS    | //<br>IV MACT,PURI(Puri)<br>Mac/0000452/2017                   |
| 168 | D-MACA/51715/2025<br>MACA/688/2026 | ASHOK KUMAR GOUDA<br>VS<br>P.BALARAM PATRA                                                  | SUBHRANSU BHUSAN MOHANTY<br>VS | //<br>A.D.J.,ASKA(Ganjam)<br>Mac/0000063/2022                  |
| 169 | D-MACA/30005/2026<br>MACA/689/2026 | THE MANAGER (LEGAL), ORIENTAL INSURANCE CO. LTD.,KENDRAPARA<br>VS<br>LALAT KESHARI NAYAK    | PRASANTA KUMAR MAHALI<br>VS    | //<br>3RD M.A.C.T., JAGATSINGHPUR(Jagatsin<br>Mac/0000186/2020 |
| 170 | D-MATA/32547/2026<br>MATA/239/2026 | PRADEEP KUMAR PADHI<br>VS                                                                   | PARTHA SARATHI NAYAK<br>VS     | //<br>JUDGE, FAMILY COURT, SAMBALPUR                           |

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## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                             | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT                                              |
|-----|----------------------------------------|----------------------------------------------------------------------------------|--------------------------------|----------------------------------------------------------------------------------|
| 171 | D-MATA/24504/2026<br>MATA/240/2026     | PRATIMA PANIGRAHI @ PADHI<br>MANAS KUMAR ROUT<br>VS<br>PUJARANI SAMAL            | KUMAR PRAJWAL<br>VS            | CP/0000063/2025<br>//<br>JUDGE, FAMILY COURT, JAJPUR(Jajapur)<br>CP/0000227/2024 |
| 172 | D-MATA/15353/2026<br>MATA/241/2026     | SWETAPADMA SAHU<br>VS<br>DEBADATTA NAYAK                                         | AMIT KUMAR NATH<br>VS          | //<br>JUDGE FAMILY COURT, ROURKELA(Su<br>CP/0000184/2021                         |
| 173 | D-MSA/32366/2026<br>MSA/37/2026        | GYANINDRA PRADHAN<br>VS<br>M/S. SWARNA SAKHA ESTATES AND BUILDERS PVT. LTD.,BBSR | DILLIP KUMAR PRADHAN<br>VS     | //<br>ODISHA REAL ESTATE APPELLATE TR<br>OREAT/0000187/2023                      |
| 174 | D-RPFAM/32562/2026<br>RPFAM/197/2026   | SANJAYA KUMAR BEHERA<br>VS<br>DEEPIKA NAYAK                                      | SURYAKANTA DWIBEDI<br>VS       | //<br>JUDGE FAMILY COURT, BARIPADA(Ma<br>Cp/0000182/2024                         |
| 175 | D-RSA/31718/2026<br>RSA/356/2026       | DR. SATYA NARAYAN MISHRA<br>VS<br>SNIGDHARANI SARANGI @ MISHRA                   | BHAWANI SANKAR PANIGRAHI<br>VS | //<br>3RD ADDL. DISTRICT JUDGE, CUTTACK<br>RFA/0000103/2024                      |
| 176 | D-RSA/40428/2025<br>RSA/357/2026       | RAMA JHANKAR<br>VS<br>RIBIKA DIP @ RUKMANI NAG                                   | SAILABALA JENA<br>VS           | //<br>A.D.J., PADAMPUR(Bargarh )<br>RFA/0000009/2024                             |
| 177 | D-RSA/27478/2026<br>RSA/358/2026       | SHRABANI MIRDHA<br>VS<br>SURENDRA MIRDHA                                         | SUSHANTA KUMAR JOSHI<br>VS     | //<br>A.D.J., PATNAGARH(Balangir)<br>RFA/0000018/2022                            |
| 178 | D-RSA/31919/2026<br>RSA/359/2026       | MINATI BEHERA<br>VS<br>MRUTYUJOY PRUSTY                                          | MAHESWAR MOHANTY<br>VS         | //<br>DISTRICT & SESSIONS JUDGE, BHADRA<br>RFA/0000059/2024                      |
| 179 | D-RVWPET/23343/2026<br>RVWPET/162/2026 | SAROJ KUMAR SAHOO<br>VS<br>NATIONAL FACELESS ASSESSMENT CENTER, NEW DELHI        | SASWAT KUMAR ACHARYA<br>VS     | //<br>()<br>//                                                                   |
| 180 | D-RVWPET/31093/2026<br>RVWPET/163/2026 | STATE OF ODISHA<br>VS<br>SUDHA K.K.                                              | SATYA BRATA MOHANTY, AGA<br>VS | //<br>()<br>//                                                                   |
| 181 | D-TRP(C)/32770/2026<br>TRP(C)/219/2026 | RITIKA BEHERA<br>VS<br>NARAYAN SETHI                                             | SOUBHAGYA KUMAR DASH<br>VS     | //<br>JUDGE FAMILY COURT AT PARALAKH<br>CP/0000028/2026                          |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                                 | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT              |
|-----|---------------------------------------|------------------------------------------------------------------------------------------------------|-----------------------------|--------------------------------------------------|
| 182 | D-TRPCRL/20343/2026<br>TRPCRL/60/2026 | BISWAJIT NANDA<br>VS<br>SANHITA DASH                                                                 | SASMITA SAHOO<br>VS         | //<br>J.M.F.C.,PIPILI(Puri)<br>CRMC/0000030/2025 |
| 183 | D-WA/31358/2026<br>WA/983/2026        | M/S. BLUELINE RESORTS PVT. LIMITED , BHUBANESWAR<br>VS<br>M/S . HOTEL SEA POINT PVT. LTD,BHUBANESWAR | AVIJIT PAL<br>VS            | //<br>0<br>//                                    |
| 184 | D-WA/27084/2026<br>WA/984/2026        | SCHOOL FOR DEAF, MANAGED BY GENERAL SECRETARY PATITAPABAN SEVA SANGHA, PURI<br>VS<br>STATE OF ODISHA | SANJAY KUMAR<br>VS          | //<br>0<br>//                                    |
| 185 | D-WA/27086/2026<br>WA/985/2026        | SCHOOL FOR DEAF, MANAGED BY GENERAL SECY, PATITAPABAN SEVA SANGHA, PURI<br>VS<br>STATE OF ODISHA     | SWARNIL ROY<br>VS           | //<br>0<br>//                                    |
| 186 | D-WA/25347/2026<br>WA/986/2026        | AKULA MALLICK<br>VS<br>STATE OF ODISHA                                                               | SADASIVA PATRA (1)<br>VS    | //<br>0<br>//                                    |
| 187 | D-WA/30716/2026<br>WA/987/2026        | PUNJAB NATIONAL BANK,NEW DELHI<br>VS<br>RAJESH BEHERA                                                | ANJAN KUMAR BISWAL<br>VS    | //<br>0<br>//                                    |
| 188 | D-WA/32239/2026<br>WA/988/2026        | PUNJAB NATIONAL BANK,NEW DELHI<br>VS<br>BHAGIRATHI KAR                                               | ANJAN KUMAR BISWAL<br>VS    | //<br>0<br>//                                    |
| 189 | D-WA/31097/2026<br>WA/989/2026        | PUNJAB NATIONAL BANK , NEW DELHI<br>VS<br>TAPAN DAS                                                  | ANJAN KUMAR BISWAL<br>VS    | //<br>0<br>//                                    |
| 190 | D-WA/31096/2026<br>WA/990/2026        | STATE OF ODISHA<br>VS<br>BASANTA KUMAR SAHOO                                                         | SAROJ KUMAR JEE,A.G.A<br>VS | //<br>0<br>//                                    |
| 191 | D-WA/32247/2026<br>WA/991/2026        | PUNJAB NATIONAL BANK,NEW DELHI<br>VS<br>SHANKAR HANSDA                                               | ANJAN KUMAR BISWAL<br>VS    | //<br>0<br>//                                    |
| 192 | D-WA/31100/2026<br>WA/992/2026        | PUNJAB NATIONAL BANK, NEW DELHI<br>VS<br>BHARAT PRADHAN                                              | ANJAN KUMAR BISWAL<br>VS    | //<br>0<br>//                                    |
| 193 | D-WA/32243/2026                       | PUNJAB NATIONAL BANK, NEW DELHI                                                                      | ANJAN KUMAR BISWAL          | //                                               |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                            | COUNSEL FOR PETNR./APPEL                                  | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|-----------------------------------------------------------------|-----------------------------------------------------------|-------------------------------------|
|     | WA/993/2026        | VS                                                              | VS                                                        | 0                                   |
|     |                    | RAMANIKANTA BAGARTY                                             |                                                           | //                                  |
| 194 | D-WA/33433/2026    | GYANA RANJAN DASH                                               | SUKANTA KUMAR DALAI                                       | //                                  |
|     | WA/994/2026        | VS                                                              | VS                                                        | 0                                   |
|     |                    | STATE OF ODISHA                                                 | M/S.SUSANTA KUMAR BARAL, J.SAHOO, S.R.ACHARYA, M.K.BISWAL |                                     |
| 195 | D-WP(C)/32823/2026 | RAI SRI CHINMOYEE SRICHANDAN                                    | SOUBHAGYA SWAIN                                           | //                                  |
|     | WP(C)/22773/2026   | VS                                                              | VS                                                        | 0                                   |
|     |                    | REGISTRAR OF COMPANIES, MINISTRYT OF CORPORATE AFFAIRS, CUTTACK |                                                           | //                                  |
| 196 | D-WP(C)/31747/2026 | M.C, OF SUHANPUR U.P SCHOOL, SUHANPUR                           | MAHENDRA KUMAR SAHOO                                      | //                                  |
|     | WP(C)/22774/2026   | VS                                                              | VS                                                        | 0                                   |
|     |                    | STATE OF ODISHA                                                 |                                                           | //                                  |
| 197 | D-WP(C)/31834/2026 | JOGENDRA NAYAK                                                  | LAMBODAR PRADHAN                                          | //                                  |
|     | WP(C)/22775/2026   | VS                                                              | VS                                                        | 0                                   |
|     |                    | THE COMMISSIONER CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK  |                                                           | //                                  |
| 198 | D-WP(C)/31837/2026 | BAISHNAB NAYAK                                                  | LAMBODAR PRADHAN                                          | //                                  |
|     | WP(C)/22776/2026   | VS                                                              | VS                                                        | 0                                   |
|     |                    | THE COMMISSIONER CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK  |                                                           | //                                  |
| 199 | D-WP(C)/31737/2026 | M.C. OF SRI MAA U.P.(M.E.) SCHOOL, JHATIPARI, JAGATSINGHPUR     | MAHENDRA KUMAR SAHOO                                      | //                                  |
|     | WP(C)/22777/2026   | VS                                                              | VS                                                        | 0                                   |
|     |                    | STATE OF ODISHA                                                 |                                                           | //                                  |
| 200 | D-WP(C)/32825/2026 | RAI SRI CHINMAYA SRICHANDAN                                     | SOUBHAGYA SWAIN                                           | //                                  |
|     | WP(C)/22778/2026   | VS                                                              | VS                                                        | 0                                   |
|     |                    | REGISTRAR OF COMPANIES, MINISTRYT OF CORPORATE AFFAIRS, CUTTACK |                                                           | //                                  |
| 201 | D-WP(C)/31838/2026 | BIBHUTI PARIDA                                                  | PRONOY MOHANTY                                            | //                                  |
|     | WP(C)/22779/2026   | VS                                                              | VS                                                        | 0                                   |
|     |                    | STATE OF ODISHA                                                 |                                                           | //                                  |
| 202 | D-WP(C)/32693/2026 | MANAS RANJAN MOHANTY                                            | PRASANTA KUMAR SATAPATHY                                  | //                                  |
|     | WP(C)/22780/2026   | VS                                                              | VS                                                        | 0                                   |
|     |                    | STATE OF ODISHA                                                 |                                                           | //                                  |
| 203 | D-WP(C)/31952/2026 | DEBASMITA NANDI                                                 | MANOJ KUMAR PANDA                                         | //                                  |
|     | WP(C)/22781/2026   | VS                                                              | VS                                                        | 0                                   |
|     |                    | STATE OF ODISHA                                                 |                                                           | //                                  |
| 204 | D-WP(C)/31216/2026 | PURUSOTTAM MAHANTA                                              | KUNAL KUMAR SWAIN                                         | //                                  |
|     | WP(C)/22782/2026   | VS                                                              | VS                                                        | 0                                   |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                           | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|------------------------------------------------|----------------------------|-------------------------------------|
| 205 | D-WP(C)/31328/2026<br>WP(C)/22783/2026 | STATE OF ODISHA<br>BILAS BARIHA<br>VS          | MANOJ KUMAR MOHANTY<br>VS  | //<br>//<br>0                       |
| 206 | D-WP(C)/31372/2026<br>WP(C)/22784/2026 | STATE OF ODISHA<br>GHANASHYAM BARIHA<br>VS     | MANOJ KUMAR MOHANTY<br>VS  | //<br>//<br>0                       |
| 207 | D-WP(C)/31981/2026<br>WP(C)/22785/2026 | STATE OF ODISHA<br>UTKAL KESHARI PRADHAN<br>VS | BIBHUTI BHUSAN SWAIN<br>VS | //<br>//<br>0                       |
| 208 | D-WP(C)/31515/2026<br>WP(C)/22786/2026 | STATE OF ODISHA<br>BABITA BAGARTY<br>VS        | TRILOCHAN NANDA<br>VS      | //<br>//<br>0                       |
| 209 | D-WP(C)/31383/2026<br>WP(C)/22787/2026 | STATE OF ODISHA<br>MILAN SAHOO<br>VS           | SURYAKANTA DWIBEDI<br>VS   | //<br>//<br>0                       |
| 210 | D-WP(C)/31616/2026<br>WP(C)/22788/2026 | STATE OF ODISHA<br>MAMATA GIRI<br>VS           | GYANA RANJAN SETHI<br>VS   | //<br>//<br>0                       |
| 211 | D-WP(C)/32421/2026<br>WP(C)/22789/2026 | STATE OF ODISHA<br>DIBYA SAHU<br>VS            | BIRAJA PRASANNA DAS<br>VS  | //<br>//<br>0                       |
| 212 | D-WP(C)/32003/2026<br>WP(C)/22790/2026 | STATE OF ODISHA<br>AMRITA SAHOO<br>VS          | AMITAV TRIPATHY<br>VS      | //<br>//<br>0                       |
| 213 | D-WP(C)/31651/2026<br>WP(C)/22791/2026 | STATE OF ODISHA<br>MEGHANAD BEHERA<br>VS       | JAYASHREE BISWAL<br>VS     | //<br>//<br>0                       |
| 214 | D-WP(C)/31465/2026<br>WP(C)/22792/2026 | STATE OF ODISHA<br>GITANJALI RANA<br>VS        | JYOTI PRAKASH PATRA<br>VS  | //<br>//<br>0                       |
| 215 | D-WP(C)/32372/2026<br>WP(C)/22793/2026 | STATE OF ODISHA<br>BENUDHAR SHA<br>VS          | BINOD KUMAR HATI<br>VS     | //<br>//<br>0                       |
|     |                                        | STATE OF ODISHA                                |                            | //                                  |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                                                                                                    | COUNSEL FOR PETNR./APPEL             | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|-------------------------------------|
| 216 | D-WP(C)/32395/2026<br>WP(C)/22794/2026 | MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LTD., KHAPURATHAN, KHAMMAM<br>VS<br>SHRI PANKAJ RAJGURU, EX DY GENERAL MANAGER ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK | SURAJ KUMAR<br>VS<br>JANMEAJAYA DASH | //<br>0<br>//                       |
| 217 | D-WP(C)/29339/2026<br>WP(C)/22795/2026 | BIKASH DEB<br>VS<br>PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESWAR-1                                                                                                                 | JANMEAJAYA DASH<br>VS                | //<br>0<br>//                       |
| 218 | D-WP(C)/33112/2026<br>WP(C)/22796/2026 | DR. DURGA SHANKAR DASH<br>VS<br>STATE OF ODISHA                                                                                                                                         | TANMAY MISHRA<br>VS                  | //<br>0<br>//                       |
| 219 | D-WP(C)/31486/2026<br>WP(C)/22797/2026 | KRUSHNA CHANDRA JENA<br>VS<br>STATE OF ODISHA                                                                                                                                           | JAYADEBA BEHERA<br>VS                | //<br>0<br>//                       |
| 220 | D-WP(C)/32167/2026<br>WP(C)/22798/2026 | SANJIT KUMAR SAR<br>VS<br>STATE OF ODISHA                                                                                                                                               | SATYA PRAKASH NATH<br>VS             | //<br>0<br>//                       |
| 221 | D-WP(C)/31654/2026<br>WP(C)/22799/2026 | SATYABHAMA SETH<br>VS<br>STATE OF ODISHA                                                                                                                                                | SATYA NARAYAN BHRAMAR RAY<br>VS      | //<br>0<br>//                       |
| 222 | D-WP(C)/33115/2026<br>WP(C)/22800/2026 | M/S.GAYATRI TECHNO SOLUTIONS, GANJAM<br>VS<br>THE BERHAMPUR MUNICIPAL CORPORATION, GANJAM                                                                                               | SOURAV SUMAN BHUYAN<br>VS            | //<br>0<br>//                       |
| 223 | D-WP(C)/31675/2026<br>WP(C)/22801/2026 | M.C. OF BIPADA BHANJANI U.P.(M.E.) SCHOOL, SAHABADPUR, JAGATSINGHPUR<br>VS<br>STATE OF ODISHA                                                                                           | MAHENDRA KUMAR SAHOO<br>VS           | //<br>0<br>//                       |
| 224 | D-WP(C)/30989/2026<br>WP(C)/22802/2026 | SUBAS CHANDRA SAHOO<br>VS<br>ODISHA TOURISM DEVELOPMENT CORPORATION, BHUBANESWAR                                                                                                        | JANAKI KANTA MAHAPATRA<br>VS         | //<br>0<br>//                       |
| 225 | D-WP(C)/32724/2026<br>WP(C)/22803/2026 | M/S JAY MAA MOTORS, KUCHINDA, SAMBALPUR<br>VS<br>STATE OF ODISHA                                                                                                                        | UPENDRA KUMAR SAMAL<br>VS            | //<br>0<br>//                       |
| 226 | D-WP(C)/32341/2026<br>WP(C)/22804/2026 | NIHARKANTA SAHOO<br>VS<br>STATE OF ODISHA                                                                                                                                               | SADASIVA PATRA (1)<br>VS             | //<br>0<br>//                       |
| 227 | D-WP(C)/31128/2026                     | PRABHAT RANJAN PANIGRAHI                                                                                                                                                                | MAMUNI SAMANTARAY                    | //                                  |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                   | COUNSEL FOR PETNR./APPEL         | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|--------------------------------------------------------------------------------------------------------|----------------------------------|-------------------------------------|
|     | WP(C)/22805/2026                       | VS<br>STATE OF ODISHA                                                                                  | VS                               | 0<br>//                             |
| 228 | D-WP(C)/32220/2026<br>WP(C)/22806/2026 | MERCEDES-BENZ FINANCIAL SERVICES INDIA PVT. LTD., CHENNAI<br>VS<br>CHIEF JUDICIAL MAGISTRATE, KEONJHAR | RAMACHANDRA PANIGRAHY<br>VS      | //<br>0<br>//                       |
| 229 | D-WP(C)/32224/2026<br>WP(C)/22807/2026 | MERCEDES-BENZ FINANCIAL SERVICES INDIA PVT.LTD., CHENNAI<br>VS<br>CHIEF JUDICIAL MAGISTRATE, JAJPUR    | RAMACHANDRA PANIGRAHY<br>VS      | //<br>0<br>//                       |
| 230 | D-WP(C)/32754/2026<br>WP(C)/22808/2026 | NIRAKAR SAMAL<br>VS<br>UNION OF INDIA                                                                  | KRISHNA CHANDRA SAHU<br>VS       | //<br>0<br>//                       |
| 231 | D-WP(C)/32405/2026<br>WP(C)/22809/2026 | M/S.BIJAY KUMAR JENA, ANGUL<br>VS<br>DEPUTY DIRECTOR (REVENUE) ESIC, BHUBANESWAR                       | SOMANATH MISHRA<br>VS            | //<br>0<br>//                       |
| 232 | D-WP(C)/32900/2026<br>WP(C)/22810/2026 | PRADEEP KUMAR MAHANTA<br>VS<br>THE STATE TAX OFFICER, ENFORCEMENT UNIT, BARBIL,KEONJHAR                | BHABANI PRASAD MOHANTY<br>VS     | //<br>0<br>//                       |
| 233 | D-WP(C)/32285/2026<br>WP(C)/22811/2026 | ANUCHINTA SUTAR<br>VS<br>STATE OF ODISHA                                                               | AMIT PRASAD BOSE<br>VS           | //<br>0<br>//                       |
| 234 | D-WP(C)/32643/2026<br>WP(C)/22812/2026 | SANATAN NAYAK<br>VS<br>STATE OF ODISHA                                                                 | PRAJNA SARITA MOHANTY<br>VS      | //<br>0<br>//                       |
| 235 | D-WP(C)/33038/2026<br>WP(C)/22813/2026 | SUBAS KUMAR MISHRA<br>VS<br>STATE OF ODISHA                                                            | BUDHIRAM DAS<br>VS               | //<br>0<br>//                       |
| 236 | D-WP(C)/32434/2026<br>WP(C)/22814/2026 | SANTOSH KUMAR SAHOO<br>VS<br>UNION OF INDIA                                                            | ANJAN KUMAR BISWAL<br>VS         | //<br>0<br>//                       |
| 237 | D-WP(C)/32709/2026<br>WP(C)/22815/2026 | M/S RAJESH GOND, SUNDARGARH<br>VS<br>THE COMMISSIONER CGST, CX AND CUSTOMS, BHUBANESWAR                | GOURAV KUMAR ROY CHOUDHURY<br>VS | //<br>0<br>//                       |
| 238 | D-WP(C)/32721/2026<br>WP(C)/22816/2026 | SUJATA KUMARI BEHERA<br>VS                                                                             | NIRANJAN BISWAL<br>VS            | //<br>0                             |

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## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                          | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|-----------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------|
| 239 | D-WP(C)/32739/2026<br>WP(C)/22817/2026 | STATE OF ODISHA<br>KANAK PARIDA<br>VS<br>STATE OF ODISHA                                      | SUBASH CHANDRA PUSPALAKA<br>VS | //<br>//<br>0<br>//                 |
| 240 | D-WP(C)/33040/2026<br>WP(C)/22818/2026 | BICHITRA KUMAR BEHURA<br>VS<br>STATE OF ODISHA                                                | BUDHIRAM DAS<br>VS             | //<br>0<br>//                       |
| 241 | D-WP(C)/32068/2026<br>WP(C)/22819/2026 | M/S RANJAN FILING STATION, KORAPUT<br>VS<br>CHIEF COMMISSIONER OF CT AND GST, ODISHA CUTTACK  | MADHAB LAL AGARWAL<br>VS       | //<br>0<br>//                       |
| 242 | D-WP(C)/32081/2026<br>WP(C)/22820/2026 | M/S PATRO FILLING STATION, KORAPUT<br>VS<br>CHIEF COMMISSIONER OF CT AND GST ODISHA , CUTTACK | MADHAB LAL AGARWAL<br>VS       | //<br>0<br>//                       |
| 243 | D-WP(C)/32804/2026<br>WP(C)/22821/2026 | MAJOR DILLIP KUMAR NAYAK<br>VS<br>STATE OF ODISHA                                             | SAMEER KUMAR DAS<br>VS         | //<br>0<br>//                       |
| 244 | D-WP(C)/28933/2026<br>WP(C)/22822/2026 | DIBESH BARIHA<br>VS<br>CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI                        | SHIBANI SHANKAR PRADHAN<br>VS  | //<br>0<br>//                       |
| 245 | D-WP(C)/29561/2026<br>WP(C)/22823/2026 | D.SHANKAR RAO<br>VS<br>EMPLOYEES STATE INSURANCE CORPORATION,BHUBANESWAR                      | BHOKALI SETHI<br>VS            | //<br>0<br>//                       |
| 246 | D-WP(C)/28938/2026<br>WP(C)/22824/2026 | KUSMANJALI BARIHA<br>VS<br>CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI                    | SHIBANI SHANKAR PRADHAN<br>VS  | //<br>0<br>//                       |
| 247 | D-WP(C)/29615/2026<br>WP(C)/22825/2026 | UNMESH KUMAR SETH<br>VS<br>CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI                    | SHIBANI SHANKAR PRADHAN<br>VS  | //<br>0<br>//                       |
| 248 | D-WP(C)/28944/2026<br>WP(C)/22826/2026 | RITESH DEBATA<br>VS<br>CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI                        | SHIBANI SHANKAR PRADHAN<br>VS  | //<br>0<br>//                       |
| 249 | D-WP(C)/32827/2026<br>WP(C)/22827/2026 | M. JAMUNA @ JAMUNA NAIK<br>VS<br>STATE OF ODISHA                                              | SAMEER KUMAR DAS<br>VS         | //<br>0<br>//                       |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                        | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|-----------------------------------------------------------------------------|-------------------------------|-------------------------------------|
| 250 | D-WP(C)/29277/2026<br>WP(C)/22828/2026 | MIHIR KUMAR SABAR<br>VS<br>CENTRAL BOARD OF SECONADARY EDUCATION, NEW DELHI | SHIBANI SHANKAR PRADHAN<br>VS | //<br>0<br>//                       |
| 251 | D-WP(C)/32837/2026<br>WP(C)/22829/2026 | CHOUDHURY DHRUBA CHARAN SAMANTARA<br>VS<br>STATE OF ODISHA                  | ALOK KUMAR PANDA<br>VS        | //<br>0<br>//                       |
| 252 | D-WP(C)/30480/2026<br>WP(C)/22830/2026 | HARI PRASAD ROUT<br>VS<br>STATE OF ODISHA                                   | SANKET KANUNGO<br>VS          | //<br>0<br>//                       |
| 253 | D-WP(C)/32936/2026<br>WP(C)/22831/2026 | SRI SATABHAUNI THAKURANI, BHADRAK<br>VS<br>STATE OF ODISHA                  | SOUMYA MISHRA<br>VS           | //<br>0<br>//                       |
| 254 | D-WP(C)/29278/2026<br>WP(C)/22832/2026 | JOGYATA PADHAN<br>VS<br>CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI     | SHIBANI SHANKAR PRADHAN<br>VS | //<br>0<br>//                       |
| 255 | D-WP(C)/32432/2026<br>WP(C)/22833/2026 | PURNA CHANDRA MISHRA<br>VS<br>STATE OF ODISHA                               | SATYA PRAKASH NATH<br>VS      | //<br>0<br>//                       |
| 256 | D-WP(C)/32165/2026<br>WP(C)/22834/2026 | PRAKASH KUMAR MISHRA<br>VS<br>STATE OF ODISHA                               | SATYA PRAKASH NATH<br>VS      | //<br>0<br>//                       |
| 257 | D-WP(C)/29281/2026<br>WP(C)/22835/2026 | BABALI SAHU<br>VS<br>CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI        | SHIBANI SHANKAR PRADHAN<br>VS | //<br>0<br>//                       |
| 258 | D-WP(C)/30848/2026<br>WP(C)/22836/2026 | M/S SUMEET SECURITY SERVICE<br>VS<br>STATE OF ODISHA                        | SASANKA SEKHAR PAIKRAY<br>VS  | //<br>0<br>//                       |
| 259 | D-WP(C)/32921/2026<br>WP(C)/22837/2026 | GIRIJA SANKAR MISHRA<br>VS<br>STATE OF ODISHA                               | ASHUTOSH MOHANTA<br>VS        | //<br>0<br>//                       |
| 260 | D-WP(C)/30983/2026<br>WP(C)/22838/2026 | RAMENDRA KUMAR PUJARI<br>VS<br>STATE OF ODISHA                              | SANJIBANI MISHRA<br>VS        | //<br>0<br>//                       |
| 261 | D-WP(C)/32638/2026                     | VISHAL KUMAR TIWARY                                                         | SWAPNA KUMAR OJHA             | //                                  |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                             | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|--------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------|
|     | WP(C)/22839/2026                       | VS<br>MAHANADICOALFIELDS LTD.,SAMBALPUR                                                          | VS                             | 0<br>//                             |
| 262 | D-WP(C)/28941/2026<br>WP(C)/22840/2026 | GOPABANDHU SAHOO<br>VS<br>PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA REGION, BHUBANESWAR | SASANKA SEKHAR PAIKRAY<br>VS   | //<br>0<br>//                       |
| 263 | D-WP(C)/32504/2026<br>WP(C)/22841/2026 | ALIN CHOUDHURY<br>VS<br>STATE OF ODISHA                                                          | VS                             | //<br>0<br>//                       |
| 264 | D-WP(C)/32519/2026<br>WP(C)/22842/2026 | M/S. KALLIA SERVICE UNIT, KORAPUT<br>VS<br>CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK     | MADHAB LAL AGARWAL<br>VS       | //<br>0<br>//                       |
| 265 | D-WP(C)/32999/2026<br>WP(C)/22843/2026 | SAI INSTITUTE OF MEDICAL SCIENCE, ORALI, JAJPUR<br>VS<br>STATE OF ODISHA                         | SUBHANKAR ROUT<br>VS           | //<br>0<br>//                       |
| 266 | D-WP(C)/32532/2026<br>WP(C)/22844/2026 | RAJENDRA PRASADA PANDA<br>VS<br>STATE OF ODISHA                                                  | SANTOSH KUMAR MAHANTY<br>VS    | //<br>0<br>//                       |
| 267 | D-WP(C)/32552/2026<br>WP(C)/22845/2026 | ARUNA KUMAR JENA<br>VS<br>STATE OF ODISHA                                                        | PUJARANI MUDULI<br>VS          | //<br>0<br>//                       |
| 268 | D-WP(C)/32834/2026<br>WP(C)/22846/2026 | AKASH KUMAR NAYAK<br>VS<br>UNION OF INDIA                                                        | BIBHUTI BHUSAN SWAIN<br>VS     | //<br>0<br>//                       |
| 269 | D-WP(C)/30495/2026<br>WP(C)/22847/2026 | BANSINGH MAJHI<br>VS<br>STATE OF ODISHA                                                          | BHABANI SHANKAR RAYAGURU<br>VS | //<br>0<br>//                       |
| 270 | D-WP(C)/32578/2026<br>WP(C)/22848/2026 | DHANESWAR PAL<br>VS<br>THE COMMISSIONER OF CGST CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR          | DEBA PRASAD MISHRA<br>VS       | //<br>0<br>//                       |
| 271 | D-WP(C)/30712/2026<br>WP(C)/22849/2026 | ALOK KUMAR SAHOO<br>VS<br>STATE OF ODISHA                                                        | SRINIBASH SATAPATHY<br>VS      | //<br>0<br>//                       |
| 272 | D-WP(C)/32282/2026<br>WP(C)/22850/2026 | RADHARANI TRIPATHY<br>VS                                                                         | BANAMALI SAHOO<br>VS           | //<br>0                             |

# ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                                                                                                                | COUNSEL FOR PETNR./APPEL                       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|-------------------------------------|
| 273 | D-WP(C)/30785/2026<br>WP(C)/22851/2026 | STATE OF ODISHA<br>M/S.CIPET SCHOOL FOR ADVANCED RESEARCH IN PETROCHEMICALS(SARP)-LARPI, BHUBANESWAR<br>VS<br>REGIONAL LABOUR COMMISSIONER(CENTRAL), MINISTRY OF LABOUR AND EMPLOYMENT, BHUBANESWAR | BISWABIHARI MOHANTY<br>VS<br>SWAPNA KUMAR OJHA | //<br>//<br>0<br>//                 |
| 274 | D-WP(C)/32634/2026<br>WP(C)/22852/2026 | BIRAM MARNDI<br>VS<br>UNION OF INDIA                                                                                                                                                                | VS<br>VS                                       | //<br>0<br>//                       |
| 275 | D-WP(C)/32332/2026<br>WP(C)/22853/2026 | GOURI SANKAR MOHANTA<br>VS<br>STATE OF ODISHA                                                                                                                                                       | BISWABIHARI MOHANTY<br>VS                      | //<br>0<br>//                       |
| 276 | D-WP(C)/32554/2026<br>WP(C)/22854/2026 | SASMITA PARIDA<br>VS<br>STATE OF ODISHA                                                                                                                                                             | BISWABIHARI MOHANTY<br>VS                      | //<br>0<br>//                       |
| 277 | D-WP(C)/32759/2026<br>WP(C)/22855/2026 | SATCHIDANANDA DALEI<br>VS<br>STATE OF ODISHA                                                                                                                                                        | UMESH CHANDRA MOHANTY<br>VS                    | //<br>0<br>//                       |
| 278 | D-WP(C)/31044/2026<br>WP(C)/22856/2026 | SHRINIBAS NARENDRA<br>VS<br>STATE OF ODISHA                                                                                                                                                         | BHABANI SHANKAR RAYAGURU<br>VS                 | //<br>0<br>//                       |
| 279 | D-WP(C)/2842/2026<br>WP(C)/22857/2026  | KRUSHNA CHANDRA SAHU<br>VS<br>STATE OF ODISHA                                                                                                                                                       | ABHILASH MISHRA<br>VS                          | //<br>0<br>//                       |
| 280 | D-WP(C)/32610/2026<br>WP(C)/22858/2026 | DR. BIBEKANANDA KAR<br>VS<br>STATE OF ODISHA                                                                                                                                                        | ADYASIDHI MISHRA<br>VS                         | //<br>0<br>//                       |
| 281 | D-WP(C)/32737/2026<br>WP(C)/22859/2026 | SUSITA DIGAL<br>VS<br>THE STATE OF ODISHA                                                                                                                                                           | SUBASH CHANDRA PUSPALAKA<br>VS                 | //<br>0<br>//                       |
| 282 | D-WP(C)/33002/2026<br>WP(C)/22860/2026 | DILLIP KUMAR NAYAK<br>VS<br>THE GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE, ROURKELA                                                                                                               | VS                                             | //<br>0<br>//                       |
| 283 | D-WP(C)/33226/2026<br>WP(C)/22861/2026 | SRIDHAR NAYAK<br>VS<br>MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK                                                                                                                                    | ABINASH ROUTRAY<br>VS                          | //<br>0<br>//                       |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                         | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|----------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------|
| 284 | D-WP(C)/22347/2026<br>WP(C)/22862/2026 | CHHABI BEHERA<br>VS<br>STATE OF ODISHA                                                       | SWAPNA KUMAR OJHA<br>VS        | //<br>0<br>//                       |
| 285 | D-WP(C)/30798/2026<br>WP(C)/22863/2026 | BHAGYALATA KHATEI<br>VS<br>STATE OF ODISHA                                                   | SADASIVA PATRA (1)<br>VS       | //<br>0<br>//                       |
| 286 | D-WP(C)/32334/2026<br>WP(C)/22864/2026 | AJIT KUMAR MOHANTA<br>VS<br>STATE OF ODISHA                                                  | BISWABIHARI MOHANTY<br>VS      | //<br>0<br>//                       |
| 287 | D-WP(C)/32322/2026<br>WP(C)/22865/2026 | PRASANNA KUMAR NAYAK<br>VS<br>STATE OF ODISHA                                                | SANGRAM JENA<br>VS             | //<br>0<br>//                       |
| 288 | D-WP(C)/33110/2026<br>WP(C)/22866/2026 | ANJALI PRAVA ROUTRAY<br>VS<br>UNION OF INDIA                                                 | SISIR KUMAR PUROHIT<br>VS      | //<br>0<br>//                       |
| 289 | D-WP(C)/32889/2026<br>WP(C)/22867/2026 | MADAN MOHAN BEHERA<br>VS<br>STATE OF ODISHA                                                  | ABHISHEK MOHANTY<br>VS         | //<br>0<br>//                       |
| 290 | D-WP(C)/32488/2026<br>WP(C)/22868/2026 | TULASHI MALIK<br>VS<br>STATE OF ODISHA                                                       | BIJAYA KUMAR BEHERA 1<br>VS    | //<br>0<br>//                       |
| 291 | D-WP(C)/32159/2026<br>WP(C)/22869/2026 | PANKAJ KUMAR PANDA<br>VS<br>STATE OF ORISSA                                                  | PABITRA KUMAR NAYAK<br>VS      | //<br>0<br>//                       |
| 292 | D-WP(C)/30788/2026<br>WP(C)/22870/2026 | PRADIP KUMAR JENA<br>VS<br>STATE OF ODISHA                                                   | HIMANSU SEKHAR SATAPATHY<br>VS | //<br>0<br>//                       |
| 293 | D-WP(C)/32522/2026<br>WP(C)/22871/2026 | M/S. APS FILLING STATION, KORAPUT<br>VS<br>CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK | MADHAB LAL AGARWAL<br>VS       | //<br>0<br>//                       |
| 294 | D-WP(C)/32462/2026<br>WP(C)/22872/2026 | SNIGDHARANI MOHAPATRA<br>VS<br>STATE OF ODISHA                                               | PRONOY MOHANTY<br>VS           | //<br>0<br>//                       |
| 295 | D-WP(C)/32170/2026                     | M/S.RITIKA ISPAT PVT. LTD.,BALANDA, SUNDERGARH                                               | BHABANI PRASAD MOHANTY         | //                                  |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                             | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|----------------------------------------------------------------------------------|--------------------------|-------------------------------------|
|     | WP(C)/22873/2026   | VS                                                                               | VS                       | 0                                   |
|     |                    | THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK |                          | //                                  |
| 296 | D-WP(C)/32583/2026 | LAXMIDHAR BEHERA                                                                 | PRADEEP KUMAR MAHAPATRA  | //                                  |
|     | WP(C)/22874/2026   | VS                                                                               | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                                                  |                          | //                                  |
| 297 | D-WP(C)/32357/2026 | SHRI SHITALAI THAKURANI, BIJE, KHORDHA                                           | DEEPALI MAHAPATRA        | //                                  |
|     | WP(C)/22875/2026   | VS                                                                               | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                                                  |                          | //                                  |
| 298 | D-WP(C)/30138/2026 | MANORANJAN MOHAPATRA                                                             | SUBHRANSU BHUSAN MOHANTY | //                                  |
|     | WP(C)/22876/2026   | VS                                                                               | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                                                  |                          | //                                  |
| 299 | D-WP(C)/33035/2026 | SUVRANSU KUMAR JENA                                                              | BUDHIRAM DAS             | //                                  |
|     | WP(C)/22877/2026   | VS                                                                               | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                                                  |                          | //                                  |
| 300 | D-WP(C)/32707/2026 | PRANAKRUSHNA PADHAN                                                              | MANAS PATI               | //                                  |
|     | WP(C)/22878/2026   | VS                                                                               | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                                                  |                          | //                                  |
| 301 | D-WP(C)/10798/2026 | KABITA SAHU                                                                      | SUKANTA KUMAR MISHRA     | //                                  |
|     | WP(C)/22879/2026   | VS                                                                               | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                                                  |                          | //                                  |
| 302 | D-WP(C)/32803/2026 | DR. PRAVATI KUMARI MAHAPATRA                                                     | SAMEER KUMAR DAS         | //                                  |
|     | WP(C)/22880/2026   | VS                                                                               | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                                                  |                          | //                                  |
| 303 | D-WP(C)/30105/2026 | MANAGING COMMITTEE OF SATRUGHNA MALLICK U.P.SCHOOL, SALABANI                     | JAYSHREE BISWAL          | //                                  |
|     | WP(C)/22881/2026   | VS                                                                               | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                                                  |                          | //                                  |
| 304 | D-WP(C)/32333/2026 | MADHUSUDAN KAR                                                                   | AMIYA KUMAR MOHANTY A    | //                                  |
|     | WP(C)/22882/2026   | VS                                                                               | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                                                  |                          | //                                  |
| 305 | D-WP(C)/31055/2026 | SANKAR NARAYAN PRADHAN                                                           | SOUMYA RANJAN DAS        | //                                  |
|     | WP(C)/22883/2026   | VS                                                                               | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                                                  |                          | //                                  |
| 306 | D-WP(C)/16909/2026 | SUMAN MOHAPATRA                                                                  | SAMIR KUMAR MISHRA       | //                                  |
|     | WP(C)/22884/2026   | VS                                                                               | VS                       | 0                                   |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                                     | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|--------------------------------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------|
| 307 | D-WP(C)/33111/2026<br>WP(C)/22885/2026 | STATE OF ODISHA<br>KUNTALA MAHANTA<br>VS                                                                                 | MITHUN DAS<br>VS               | //<br>//<br>0                       |
| 308 | D-WP(C)/31132/2026<br>WP(C)/22886/2026 | STATE OF ODISHA<br>VEDANTA LIMITED, MUMBAI<br>VS                                                                         | SUBASH CHANDRA SAHOO<br>VS     | //<br>//<br>0                       |
| 309 | D-WP(C)/21037/2026<br>WP(C)/22887/2026 | COMMISSIONER OF COMMERCIAL TAXES, ODISHA CUTTACK<br>M/S PALLAVA GRANITE INDUSTRIES, TAMIL NADU<br>VS                     | PRATIK DASH<br>VS              | //<br>//<br>0                       |
| 310 | D-WP(C)/32103/2026<br>WP(C)/22888/2026 | STATE OF ODISHA<br>LAXMIPRIYA SAHU<br>VS                                                                                 | AMIT PRASAD BOSE<br>VS         | //<br>//<br>0                       |
| 311 | D-WP(C)/30986/2026<br>WP(C)/22889/2026 | STATE OF ODISHA<br>BINOD BIHARI SAHOO<br>VS                                                                              | ADYASIDHI MISHRA<br>VS         | //<br>//<br>0                       |
| 312 | D-WP(C)/25310/2026<br>WP(C)/22890/2026 | VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR<br>RAMESH CHANDRA PANDA<br>VS                                             | SUSHREE SANGITA PASAYAT<br>VS  | //<br>//<br>0                       |
| 313 | D-WP(C)/33032/2026<br>WP(C)/22891/2026 | STATE OF ODISHA<br>PRAMOD KUMAR SATAPATHY<br>VS                                                                          | BUDHIRAM DAS<br>VS             | //<br>//<br>0                       |
| 314 | D-WP(C)/27269/2026<br>WP(C)/22892/2026 | THE STATE OF ODISHA<br>MD IMRAN KHAN<br>VS                                                                               | NIRANJAN MAHARANA<br>VS        | //<br>//<br>0                       |
| 315 | D-WP(C)/30500/2026<br>WP(C)/22893/2026 | STATE OF ODISHA<br>CHAITANYA GAMANGO<br>VS                                                                               | BHABANI SHANKAR RAYAGURU<br>VS | //<br>//<br>0                       |
| 316 | D-WP(C)/29274/2026<br>WP(C)/22894/2026 | STATE OF ODISHA<br>BARSHARANI SABAR<br>VS                                                                                | SHIBANI SHANKAR PRADHAN<br>VS  | //<br>//<br>0                       |
| 317 | D-WP(C)/32219/2026<br>WP(C)/22895/2026 | CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI<br>MERCEDES-BENZ FINANCIAL SERVICES INDIA PRIVATE LIMITED, CHENNAI<br>VS | RAMACHANDRA PANIGRAHY<br>VS    | //<br>//<br>0                       |
|     |                                        | CHIEF JUDICIAL MAGISTRATE, SAMBALPUR, ODISHA                                                                             |                                | //                                  |

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## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                  | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|-------------------------------------------------------------------------------------------------------|-----------------------------|-------------------------------------|
| 318 | D-WP(C)/30845/2026<br>WP(C)/22896/2026 | ADIKANDA DAS<br>VS<br>STATE OF ODISHA                                                                 | KRUSHNA CHANDRA RATHA<br>VS | //<br>0<br>//                       |
| 319 | D-WP(C)/31469/2026<br>WP(C)/22897/2026 | NILIMA MOHAPATRA @ MISHRA<br>VS<br>STATE OF ODISHA                                                    | HARIPAD MOHANTY<br>VS       | //<br>0<br>//                       |
| 320 | D-WP(C)/33034/2026<br>WP(C)/22898/2026 | KIRAN KUMAR MISHRA<br>VS<br>STATE OF ODISHA                                                           | BUDHIRAM DAS<br>VS          | //<br>0<br>//                       |
| 321 | D-WP(C)/32127/2026<br>WP(C)/22899/2026 | SURENDRA KUMAR MISHRA<br>VS<br>STATE OF ODISHA                                                        | SUNIL KUMAR PANDA<br>VS     | //<br>0<br>//                       |
| 322 | D-WP(C)/30439/2026<br>WP(C)/22900/2026 | M/S.SURESH SRI SRI PURUSHOTTAM, GANJAM<br>VS<br>ASST.COMMISSIONER, GST AND CENTRAL EXCISE, BERHAMPUR  | BIBHUTI BHUSAN PANDA<br>VS  | //<br>0<br>//                       |
| 323 | D-WP(C)/32939/2026<br>WP(C)/22901/2026 | N. CHANDRA SEKHAR REDDY<br>VS<br>STATE OF ODISHA                                                      | SUSANTA KUMAR BARAL<br>VS   | //<br>0<br>//                       |
| 324 | D-WP(C)/29519/2026<br>WP(C)/22902/2026 | MANJULATA PATTANAIK<br>VS<br>STATE OF ORISSA                                                          | LALIT KUMAR MAHARANA<br>VS  | //<br>0<br>//                       |
| 325 | D-WP(C)/32279/2026<br>WP(C)/22903/2026 | NARAYANI COLLEGE OF NURSING, JAGATSINGHPUR<br>VS<br>STATE OF ODISHA                                   | SUBHANKAR ROUT<br>VS        | //<br>0<br>//                       |
| 326 | D-WP(C)/30456/2026<br>WP(C)/22904/2026 | M/S.TUMULU ARUPA RANI, GANJAM<br>VS<br>ASST. COMMISSIONER, GST AND CENTRAL EXCISE, BERHAMPUR DIVISION | BIBHUTI BHUSAN PANDA<br>VS  | //<br>0<br>//                       |
| 327 | D-WP(C)/32995/2026<br>WP(C)/22905/2026 | KANAK DEVI INSTITUTE OF MEDICAL SCIENCE, NAYAPALLI, BHUBANESWAR<br>VS<br>STATE OF ODISHA              | SUBHANKAR ROUT<br>VS        | //<br>0<br>//                       |
| 328 | D-WP(C)/32291/2026<br>WP(C)/22906/2026 | SUMITRA PANDA<br>VS<br>STATE OF ODISHA                                                                | JAYADEBA BEHERA<br>VS       | //<br>0<br>//                       |
| 329 | D-WP(C)/33172/2026                     | BHARAT KUMAR MUNDA                                                                                    | DIPTI RANJAN BHOKTA         | //                                  |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                       | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|--------------------------------------------------------------------------------------------|--------------------------|-------------------------------------|
|     | WP(C)/22907/2026   | VS<br>STATE OF ODISHA                                                                      | VS                       | 0<br>//                             |
| 330 | D-WP(C)/30435/2026 | PRAVAKAR NAYAK                                                                             | SANJIB MOHANTY           | //                                  |
|     | WP(C)/22908/2026   | VS<br>STATE OF ORISSA                                                                      | VS                       | 0<br>//                             |
| 331 | D-WP(C)/29584/2026 | KAILASH BEHERA                                                                             | HEMANTA KUMAR MOHANTA    | //                                  |
|     | WP(C)/22909/2026   | VS<br>STATE OF ODISHA                                                                      | VS                       | 0<br>//                             |
| 332 | D-WP(C)/30914/2026 | DUKHI BAGH @ DUKI BARIK                                                                    | SANJEEB KUMAR JENA       | //                                  |
|     | WP(C)/22910/2026   | VS<br>STATE OF ODISHA                                                                      | VS                       | 0<br>//                             |
| 333 | D-WP(C)/33175/2026 | DAMBARUDHAR BHARASAGAR                                                                     | DIPTI RANJAN BHOKTA      | //                                  |
|     | WP(C)/22911/2026   | VS<br>STATE OF ODISHA                                                                      | VS                       | 0<br>//                             |
| 334 | D-WP(C)/30475/2026 | M/S.NANDA INFRA CONSTRUCTION PVT.LTD., BHUBANESWAR                                         | BIBHUTI BHUSAN PANDA     | //                                  |
|     | WP(C)/22912/2026   | VS<br>SUPERITENDENT(PREVENTIVE) GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, ROURKELA | VS                       | 0<br>//                             |
| 335 | D-WP(C)/30514/2026 | ANSHUMAN BAL                                                                               | GAYNENDRA KUMAR PARIDA   | //                                  |
|     | WP(C)/22913/2026   | VS<br>STATE OF ODISHA                                                                      | VS                       | 0<br>//                             |
| 336 | D-WP(C)/32670/2026 | KALI CHARAN JENA                                                                           | SUSHANTA KUMAR MISHRA    | //                                  |
|     | WP(C)/22914/2026   | VS<br>STATE OF ODISHA                                                                      | VS                       | 0<br>//                             |
| 337 | D-WP(C)/30974/2026 | SABITRI DEVI SCHOOL OF NURSING(UNDER ORISSA NIRMAN CHARITABLE TRUST), KATIKACH             | PRATIK KASH              | //                                  |
|     | WP(C)/22915/2026   | VS<br>STATE OF ODISHA                                                                      | VS                       | 0<br>//                             |
| 338 | D-WP(C)/32920/2026 | JYOTI PRAKASH ROUT                                                                         | ASUTOSH MOHANTY          | //                                  |
|     | WP(C)/22916/2026   | VS<br>THE ENFORCEMENT OFFICER, CDA, CUTTACK                                                | VS                       | 0<br>//                             |
| 339 | D-WP(C)/31478/2026 | M. CHANDAN DORA                                                                            | IN PERSON                | //                                  |
|     | WP(C)/22917/2026   | VS<br>STATE OF ODISHA                                                                      | VS                       | 0<br>//                             |
| 340 | D-WP(C)/30538/2026 | AJAYA KUMAR SAHOO                                                                          | LAXMIKANTA MOHANTY       | //                                  |
|     | WP(C)/22918/2026   | VS                                                                                         | VS                       | 0                                   |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                                                  | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------|------------------------------|-------------------------------------|
| 341 | D-WP(C)/32394/2026<br>WP(C)/22919/2026 | STATE OF ODISHA<br>M/S SHREE SATYA SAI ICE INDUSTRY, BHADRAK<br>VS<br>ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP(IIDCO) KHURDA | KSHIROD KUMAR ROUT<br>VS     | //<br>//<br>0<br>//                 |
| 342 | D-WP(C)/31922/2026<br>WP(C)/22920/2026 | M/S.DEBNAR CORPSOL PVT.LTD, BHUBANESWAR<br>VS<br>CHIEF MANAGER ITI LTD, BHUBANESWAR                                                   | SOMANATH MISHRA<br>VS        | //<br>0<br>//                       |
| 343 | D-WP(C)/33048/2026<br>WP(C)/22921/2026 | AJIT KUMAR MOHANTY<br>VS<br>STATE OF ODISHA                                                                                           | ANIMA KUMARI DEI<br>VS       | //<br>0<br>//                       |
| 344 | D-WP(C)/30988/2026<br>WP(C)/22922/2026 | RAMESH CHANDRA RANA<br>VS<br>STATE OF ODISHA                                                                                          | NIRANJAN PANDA<br>VS         | //<br>0<br>//                       |
| 345 | D-WP(C)/33046/2026<br>WP(C)/22923/2026 | PRATIMA MOHAPATRA<br>VS<br>STATE OF ODISHA                                                                                            | ANIMA KUMARI DEI<br>VS       | //<br>0<br>//                       |
| 346 | D-WP(C)/31933/2026<br>WP(C)/22924/2026 | MARY ELIZA SCHOOL AND COLLEGE OF NURSING, JAGATSINGHPUR<br>VS<br>STATE OF ODISHA                                                      | SUBHANKAR ROUT<br>VS         | //<br>0<br>//                       |
| 347 | D-WP(C)/32009/2026<br>WP(C)/22925/2026 | NARENDRA BAGHAR<br>VS<br>STATE OF ODISHA                                                                                              | SUDHIR KUMAR MALLICK<br>VS   | //<br>0<br>//                       |
| 348 | D-WP(C)/32987/2026<br>WP(C)/22926/2026 | SAI COLLEGE OF NURSING, JAJPUR<br>VS<br>STATE OF ODISHA                                                                               | SUBHANKAR ROUT<br>VS         | //<br>0<br>//                       |
| 349 | D-WP(C)/32931/2026<br>WP(C)/22927/2026 | MANOJ KUMAR NATH<br>VS<br>STATE OF ODISHA                                                                                             | DILLIP KUMAR MOHAPATRA<br>VS | //<br>0<br>//                       |
| 350 | D-WP(C)/32051/2026<br>WP(C)/22928/2026 | RABINARAYAN NAYAK<br>VS<br>STATE OF ODISHA                                                                                            | RANJIT SAMAL<br>VS           | //<br>0<br>//                       |
| 351 | D-WP(C)/32083/2026<br>WP(C)/22929/2026 | M/S SARASWAT INFRA AND PROJECTS, SUNDERGARH<br>VS<br>STATE OF ODISHA                                                                  | RUDRA NARAYAN PARIJA<br>VS   | //<br>0<br>//                       |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                | COUNSEL FOR PETNR./APPEL                                          | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|---------------------------------------------------------------------|-------------------------------------------------------------------|-------------------------------------|
| 352 | D-WP(C)/32714/2026<br>WP(C)/22930/2026 | RABINDRA KUANAR<br>VS<br>STATE OF ODISHA                            | ARJUNA CHARANA BEHERA<br>VS                                       | //<br>0<br>//                       |
| 353 | D-WP(C)/33360/2026<br>WP(C)/22931/2026 | BALLA SAYAMMA<br>VS<br>STATE OF ODISHA                              | SHREYANSH RAJGURU<br>VS                                           | //<br>0<br>//                       |
| 354 | D-WP(C)/32412/2026<br>WP(C)/22932/2026 | PRADEEPTA KUMAR MALLIK<br>VS<br>STATE OF ODISHA                     | DR.PURUSOTTAM CHULI<br>VS                                         | //<br>0<br>//                       |
| 355 | D-WP(C)/30980/2026<br>WP(C)/22933/2026 | LADUKESHWAR AGARWALLA<br>VS<br>STATE OF ODISHA                      | SAROJ KUMAR DASH<br>VS                                            | //<br>0<br>//                       |
| 356 | D-WP(C)/30677/2026<br>WP(C)/22934/2026 | MANOJA KUMAR NAYAK<br>VS<br>UNION OF INDIA                          | MANOJA KUMAR KHUNTIA<br>VS                                        | //<br>0<br>//                       |
| 357 | D-WP(C)/30760/2026<br>WP(C)/22935/2026 | SMITI BANDANA SWAIN<br>VS<br>BIKASH CHOUDHURY                       | NITYANANDA BEHURIA<br>VS                                          | //<br>0<br>//                       |
| 358 | D-WP(C)/32377/2026<br>WP(C)/22936/2026 | PRAKASH CHANDRA SAHOO<br>VS<br>FOOD CORPORATION OF INDIA, NEW DELHI | GOURI MOHAN RATH<br>VS<br>M/S.DEBASIS NAYAK, S.K.SAHU, P.K.BEHERA | //<br>0<br>//                       |
| 359 | D-WP(C)/32582/2026<br>WP(C)/22937/2026 | SATYABHAMA SUNDARAY<br>VS<br>STATE OF ODISHA                        | BASUDEV MOHAPATRA<br>VS                                           | //<br>0<br>//                       |
| 360 | D-WP(C)/33060/2026<br>WP(C)/22938/2026 | MD.WAKIL<br>VS<br>UNION OF INDIA                                    | ARIJEET MISHRA<br>VS                                              | //<br>0<br>//                       |
| 361 | D-WP(C)/31726/2026<br>WP(C)/22939/2026 | SASHIKANTA PANIGRAHI<br>VS<br>DIVISIONAL FOREST OFFICER, BALASORE   | SUDHIR KUMAR MALLICK<br>VS                                        | //<br>0<br>//                       |
| 362 | D-WP(C)/32319/2026<br>WP(C)/22940/2026 | TAHASILDAR, SATYABADI<br>VS<br>NILAMADHAB DIXIT                     | SWAYAMBHU MISHRA, A.S.C<br>VS                                     | //<br>0<br>//                       |
| 363 | D-WP(C)/32706/2026                     | BHOPAL KUANAR                                                       | ARJUNA CHARANA BEHERA                                             | //                                  |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                        | COUNSEL FOR PETNR./APPEL  | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|-------------------------------------------------------------|---------------------------|-------------------------------------|
|     | WP(C)/22941/2026   | VS<br>STATE OF ODISHA                                       | VS                        | 0<br>//                             |
| 364 | D-WP(C)/32627/2026 | KISHORE CHANDRA BISWAL                                      | SIBA PRASAD PATI          | //                                  |
|     | WP(C)/22942/2026   | VS<br>STATE OF ODISHA                                       | VS                        | 0<br>//                             |
| 365 | D-WP(C)/30434/2026 | ASHOK KUMAR ACHARYA                                         | PRASANNA KUMAR ROUTRAY    | //                                  |
|     | WP(C)/22943/2026   | VS<br>STATE OF ODISHA                                       | VS                        | 0<br>//                             |
| 366 | D-WP(C)/31823/2026 | KHETRAJPUR MERCHANT ASSOCIATION, SAMBALPUR                  | KOUSIK ANANDA GURU        | //                                  |
|     | WP(C)/22944/2026   | VS<br>STATE OF ODISHA                                       | VS                        | 0<br>//                             |
| 367 | D-WP(C)/32711/2026 | SITARAM KUANAR                                              | ARJUNA CHARANA BEHERA     | //                                  |
|     | WP(C)/22945/2026   | VS<br>STATE OF ODISHA                                       | VS                        | 0<br>//                             |
| 368 | D-WP(C)/33369/2026 | AJAYA MALIK @ AJAYA KUMAR MALIK                             | PRAMODA KUMAR MISHRA      | //                                  |
|     | WP(C)/22946/2026   | VS<br>STATE OF ODISHA                                       | VS                        | 0<br>//                             |
| 369 | D-WP(C)/31735/2026 | ARATI PANDA                                                 | JITENDRA KUMAR MISHRA (2) | //                                  |
|     | WP(C)/22947/2026   | VS<br>STATE OF ODISHA                                       | VS                        | 0<br>//                             |
| 370 | D-WP(C)/33049/2026 | ANIL KUMAR MOHANTY                                          | ANIMA KUMARI DEI          | //                                  |
|     | WP(C)/22948/2026   | VS<br>STATE OF ODISHA                                       | VS                        | 0<br>//                             |
| 371 | D-WP(C)/30745/2026 | RUDRAMANI SAHU                                              | RABINDRA NATH PRUSTY      | //                                  |
|     | WP(C)/22949/2026   | VS<br>STATE OF ODISHA                                       | VS                        | 0<br>//                             |
| 372 | D-WP(C)/32307/2026 | KALU CHARAN ROUT                                            | BAIDHAR SAHOO             | //                                  |
|     | WP(C)/22950/2026   | VS<br>REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BHUBANESWAR | VS                        | 0<br>//                             |
| 373 | D-WP(C)/33051/2026 | ATISH KUMAR MOHANTY                                         | ANIMA KUMARI DEI          | //                                  |
|     | WP(C)/22951/2026   | VS<br>STATE OF ODISHA                                       | VS                        | 0<br>//                             |
| 374 | D-WP(C)/30771/2026 | RAJ KISHORE NAYAK                                           | NIRANJAN LENKA            | //                                  |
|     | WP(C)/22952/2026   | VS                                                          | VS                        | 0                                   |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                                                    | COUNSEL FOR PETNR./APPEL                                            | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------|-------------------------------------|
| 375 | D-WP(C)/33219/2026<br>WP(C)/22953/2026 | STATE OF ODISHA<br>SANTOSH KUMAR SAMANTARAY<br>VS                                                                                       | KABIRAJ PRADHAN<br>VS                                               | //<br>//<br>0                       |
| 376 | D-WP(C)/33069/2026<br>WP(C)/22954/2026 | STATE OF ODISHA<br>HRUSHIKESH RATH<br>VS                                                                                                | GOPAL KRISHNA NAYAK<br>VS                                           | //<br>//<br>0                       |
| 377 | D-WP(C)/30329/2026<br>WP(C)/22955/2026 | STATE OF ODISHA<br>BHAGYA RANJAN SAHOO<br>VS                                                                                            | DEBABRATA DAS<br>VS                                                 | //<br>//<br>0                       |
| 378 | D-WP(C)/32950/2026<br>WP(C)/22956/2026 | UNION OF INDIA<br>BANAJ KUMAR BEHERA<br>VS                                                                                              | SANJAY KUMAR DAS<br>VS                                              | //<br>//<br>0                       |
| 379 | D-WP(C)/33081/2026<br>WP(C)/22957/2026 | STATE OF ODISHA<br>MAUSUMI KHUNTIA<br>VS                                                                                                | NIHAL RATH<br>VS                                                    | //<br>//<br>0                       |
| 380 | D-WP(C)/32270/2026<br>WP(C)/22958/2026 | STATE OF ODISHA<br>MAMI BEHERA<br>VS                                                                                                    | ASIT KUMAR JENA<br>VS                                               | //<br>//<br>0                       |
| 381 | D-WP(C)/32194/2026<br>WP(C)/22959/2026 | STATE OF ODISHA<br>SHRINIBAS RATH<br>VS                                                                                                 | M/S ANSHUMAN DAS,A.K.PAL,S.R.PARIDA,P.MOHAPATRA<br>MANAS PATI<br>VS | //<br>//<br>0                       |
| 382 | D-WP(C)/33157/2026<br>WP(C)/22960/2026 | STATE OF ODISHA<br>BHAKTI PRASAD KANDI<br>VS                                                                                            | SAUMYA RANJAN PRADHAN<br>VS                                         | //<br>//<br>0                       |
| 383 | D-WP(C)/30226/2026<br>WP(C)/22961/2026 | STATE OF ODISHA<br>NIHARIKA BAGARTI<br>VS                                                                                               | DR. JITENDRA KUMAR LENKA<br>VS                                      | //<br>//<br>0                       |
| 384 | D-WP(C)/33149/2026<br>WP(C)/22962/2026 | STATE OF ODISHA<br>PRAKASH CHANDRA SAHU<br>VS                                                                                           | RAKESH BEHERA<br>VS                                                 | //<br>//<br>0                       |
| 385 | D-WP(C)/33222/2026<br>WP(C)/22963/2026 | STATE OF ODISHA<br>CHIEF MANAGER CUM AUTHORISED OFFICER, STATE BANK OF INDIA, KANDHAMAL<br>VS<br>M/S.DEEPIKA MATCHING CENTRE, KANDHAMAL | ALLIP KUMAR MOHAPATRA<br>VS                                         | //<br>//<br>0<br>//                 |

# ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                         | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|------------------------------------------------------------------------------|----------------------------|-------------------------------------|
| 386 | D-WP(C)/32498/2026<br>WP(C)/22964/2026 | JANGALI MALLIK<br>VS<br>STATE OF ODISHA                                      | ASUTOSH ROUT<br>VS         | //<br>0<br>//                       |
| 387 | D-WP(C)/33197/2026<br>WP(C)/22965/2026 | BIPINI MAJHI @ BAPINA RAY<br>VS<br>STATE OF ODISHA                           | SATYA RANJAN ACHARYA<br>VS | //<br>0<br>//                       |
| 388 | D-WP(C)/33097/2026<br>WP(C)/22966/2026 | GOUREE BARIK<br>VS<br>STATE OF ODISHA                                        | ASUTOSH ROUT<br>VS         | //<br>0<br>//                       |
| 389 | D-WP(C)/30827/2026<br>WP(C)/22967/2026 | ANJU SAHOO<br>VS<br>THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL | RAJESH RANJAN SAHOO<br>VS  | //<br>0<br>//                       |
| 390 | D-WP(C)/32431/2026<br>WP(C)/22968/2026 | PABITRA MOHAN PRADHAN<br>VS<br>STATE OF ODISHA                               | SATYA PRAKASH NATH<br>VS   | //<br>0<br>//                       |
| 391 | D-WP(C)/32463/2026<br>WP(C)/22969/2026 | HEMANTA KUMAR JENA<br>VS<br>STATE OF ODISHA                                  | PITAMBAR PANDA<br>VS       | //<br>0<br>//                       |
| 392 | D-WP(C)/32968/2026<br>WP(C)/22970/2026 | RINA SAHOO<br>VS<br>STATE OF ODISHA                                          | NIRANJAN LENKA<br>VS       | //<br>0<br>//                       |
| 393 | D-WP(C)/6237/2026<br>WP(C)/22971/2026  | GADANA SAHU<br>VS<br>STATE OF ODISHA                                         | RANJIT SAMAL<br>VS         | //<br>0<br>//                       |
| 394 | D-WP(C)/32576/2026<br>WP(C)/22972/2026 | MALI RANA<br>VS<br>STATE OF ODISHA                                           | DHANANJAYA MUND<br>VS      | //<br>0<br>//                       |
| 395 | D-WP(C)/32751/2026<br>WP(C)/22973/2026 | BALASORE COLLEGE OF ENGINEERING AND TECHNOLOGY<br>VS<br>STATE OF ODISHA      | DEVI PRASAD DASH<br>VS     | //<br>0<br>//                       |
| 396 | D-WP(C)/33008/2026<br>WP(C)/22974/2026 | DURYODHAN PARIDA<br>VS<br>STATE OF ODISHA                                    | BIDYALOK MOHAPATRA<br>VS   | //<br>0<br>//                       |
| 397 | D-WP(C)/29564/2026                     | BALAJI COLLEGE OF NURSING, BALANGIR                                          | ASIS MOHANTY               | //                                  |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                      | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|---------------------------------------------------------------------------|--------------------------|-------------------------------------|
|     | WP(C)/22975/2026   | VS<br>STATE OF ODISHA                                                     | VS                       | 0<br>//                             |
| 398 | D-WP(C)/33269/2026 | M/S.BALAJI LOGISTICS, RAYAGADA                                            | DIGANTA DAS              | //                                  |
|     | WP(C)/22976/2026   | VS<br>THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA | VS                       | 0<br>//                             |
| 399 | D-WP(C)/33218/2026 | HAREKRISHNA MEHER                                                         | SANGRAM JENA             | //                                  |
|     | WP(C)/22977/2026   | VS<br>STATE OF ODISHA                                                     | VS                       | 0<br>//                             |
| 400 | D-WP(C)/28979/2026 | BHARATI KANDHAPANI                                                        | SHIBANI SHANKAR PRADHAN  | //                                  |
|     | WP(C)/22978/2026   | VS<br>CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI                     | VS                       | 0<br>//                             |
| 401 | D-WP(C)/33212/2026 | SOBHARANI SINGH                                                           | SANGRAM JENA             | //                                  |
|     | WP(C)/22979/2026   | VS<br>STATE OF ODISHA                                                     | VS                       | 0<br>//                             |
| 402 | D-WP(C)/29313/2026 | KAMAL HARIZAN @ KAMAL LOCHAN HARIZAN @ GANDA                              | TUSAR KANTI PRAHARAJ     | //                                  |
|     | WP(C)/22980/2026   | VS<br>STATE OF ODISHA                                                     | VS                       | 0<br>//                             |
| 403 | D-WP(C)/32814/2026 | HEMANTA KUMAR PANDA                                                       | BANAMALI SAHOO           | //                                  |
|     | WP(C)/22981/2026   | VS<br>ADDL.COMMISSIONER, ADDL.REVISION COURT NO IV, ODISHA                | VS                       | 0<br>//                             |
| 404 | D-WP(C)/33266/2026 | DILLIP KUMAR PANDA                                                        | SUNIL MISHRA             | //                                  |
|     | WP(C)/22982/2026   | VS<br>CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR    | VS                       | 0<br>//                             |
| 405 | D-WP(C)/32817/2026 | GEC SCHOOL OF NURSING                                                     | DEVI PRASAD DASH         | //                                  |
|     | WP(C)/22983/2026   | VS<br>STATE OF ODISHA                                                     | VS                       | 0<br>//                             |
| 406 | D-WP(C)/32402/2026 | UTTAM KUMAR MAHALA                                                        | AMIT KUMAR NATH          | //                                  |
|     | WP(C)/22984/2026   | VS<br>STATE OF ODISHA                                                     | VS                       | 0<br>//                             |
| 407 | D-WP(C)/29512/2026 | HAREKRISHNA ADHIKARI                                                      | ASHOK KUMAR MOHAPATRA    | //                                  |
|     | WP(C)/22985/2026   | VS<br>STATE OF ODISHA                                                     | VS                       | 0<br>//                             |
| 408 | D-WP(C)/33282/2026 | GOPAL KRUSHNA SAHOO                                                       | BIDESH RANJAN BEHERA     | //                                  |
|     | WP(C)/22986/2026   | VS                                                                        | VS                       | 0                                   |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                   | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|--------------------------------------------------------------------------------------------------------|-------------------------------|-------------------------------------|
| 409 | D-WP(C)/33029/2026<br>WP(C)/22987/2026 | STATE OF ODISHA<br>JAYANTA KUMAR PATEL<br>VS                                                           | BANSHIDHAR SATAPATHY<br>VS    | //<br>//<br>0                       |
| 410 | D-WP(C)/33247/2026<br>WP(C)/22988/2026 | STATE OF ODISHA<br>MANAGING COMMITTEE OF FAKIR MOHAN HIGH SCHOOL, PARASABANI, MAYURBHANJ<br>VS         | SANGRAM JENA<br>VS            | //<br>//<br>0                       |
| 411 | D-WP(C)/30981/2026<br>WP(C)/22989/2026 | STATE OF ODISHA<br>SHYAM SUNDAR PRADHAN<br>VS                                                          | SAROJ KUMAR PADHI<br>VS       | //<br>//<br>0                       |
| 412 | D-WP(C)/32225/2026<br>WP(C)/22990/2026 | STATE OF ODISHA<br>NABIN CHANDRA RATH<br>VS                                                            | KAMALAKANTA NAYAK<br>VS       | //<br>//<br>0                       |
| 413 | D-WP(C)/33286/2026<br>WP(C)/22991/2026 | STATE OF ODISHA<br>M/S BHAI BHAI MATCHING CENTRE, KHURDA<br>VS                                         | BIKASH JENA<br>VS             | //<br>//<br>0                       |
| 414 | D-WP(C)/32222/2026<br>WP(C)/22992/2026 | AUTHORISED OFFICER, UCO BANK, BHUBANESWAR<br>NISHAMANI MOHARANA<br>VS                                  | KAMALAKANTA NAYAK<br>VS       | //<br>//<br>0                       |
| 415 | D-WP(C)/32094/2026<br>WP(C)/22993/2026 | STATE OF ODISHA<br>SAMPOCH PRIMARY AGRICULTURAL COOPERATIVE SOCIETY(PACS) LTD.,BOUDH<br>VS             | SANJAYA KUMAR PANIGRAHI<br>VS | //<br>//<br>0                       |
| 416 | D-WP(C)/33243/2026<br>WP(C)/22994/2026 | STATE OF ODISHA<br>UDDHABA NAIK<br>VS                                                                  | SANGRAM JENA<br>VS            | //<br>//<br>0                       |
| 417 | D-WP(C)/33315/2026<br>WP(C)/22995/2026 | STATE OF ODISHA<br>M/S.KANKADAHAD SCS LTD., DHENKANAL<br>VS                                            | BHABANI PRASAD MOHANTY<br>VS  | //<br>//<br>0                       |
| 418 | D-WP(C)/33238/2026<br>WP(C)/22996/2026 | THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE<br>KESHARI SAHOO<br>VS | SANGRAM JENA<br>VS            | //<br>//<br>0                       |
| 419 | D-WP(C)/33204/2026<br>WP(C)/22997/2026 | STATE OF ODISHA<br>BHARAT NAHAK<br>VS                                                                  | SANGRAM JENA<br>VS            | //<br>//<br>0                       |
|     |                                        | STATE OF ODISHA                                                                                        |                               | //                                  |

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## CASES REGISTERED REPORT AS ON :22/07/2026

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|-----|-----------------------------------------|-----------------------------------------------------------------------------------|------------------------------|-------------------------------------|
| 420 | D-WP(C)/32301/2026<br>WP(C)/22998/2026  | BADAMESWARI SANSKRIT VIDYALAYA, SARADA VIHAR, MAYURBHANJ<br>VS<br>STATE OF ODISHA | MIHIR KUMAR DASH<br>VS       | //<br>0<br>//                       |
| 421 | D-WP(C)/33235/2026<br>WP(C)/22999/2026  | CHITTARANJAN MOHAPATRA<br>VS<br>STATE OF ODISHA                                   | SANGRAM JENA<br>VS           | //<br>0<br>//                       |
| 422 | D-WP(C)/33325/2026<br>WP(C)/23000/2026  | SEKH SABUR ISLAM<br>VS<br>STATE OF ODISHA                                         | AMITABH MISHRA<br>VS         | //<br>0<br>//                       |
| 423 | D-WPCRL/21616/2026<br>WPCRL/100/2026    | JHIN PATTASHANI<br>VS<br>SUPDT. OF POLICE, PURI                                   | SATYABHUSAN DAS<br>VS        | JODAPADAR /153 /2026<br>0<br>//     |
| 424 | D-WPCRL/13249/2026<br>WPCRL/94/2026     | MAMITA SAHOO<br>VS<br>STATE OF ODISHA                                             | MANAS KUMAR CHAND<br>VS      | CHANDAPUR /197 /2025<br>0<br>//     |
| 425 | D-WPCRL/15917/2026<br>WPCRL/95/2026     | BANITA DHURUA<br>VS<br>STATE OF ODISHA                                            | KARUNAKAR GAYA<br>VS         | / /0<br>0<br>//                     |
| 426 | D-WPCRL/20312/2026<br>WPCRL/96/2026     | SIBANARAYAN DAS @ TUTU<br>VS<br>STATE OF ODISHA                                   | SATYA NARAYAN MISHRA 4<br>VS | KUMBHARAPARA /9 /1995<br>0<br>//    |
| 427 | D-WPCRL/20718/2026<br>WPCRL/97/2026     | GHANA SINGH DEOGAM<br>VS<br>STATE OF ODISHA                                       | KULDEEP MOHANTY<br>VS        | SARAT /46 /2026<br>0<br>//          |
| 428 | D-WPCRL/19867/2026<br>WPCRL/98/2026     | DHIRENDRA BARIK<br>VS<br>STATE OF ODISHA                                          | TRILOCHAN DASH<br>VS         | //<br>0<br>//                       |
| 429 | D-WPCRL/21786/2026<br>WPCRL/99/2026     | DEBASISH MAHAPATRA<br>VS<br>STATE OF ODISHA                                       | SOUBHAGYA KUMAR DASH<br>VS   | NIMAKHANDI /181 /2026<br>0<br>//    |
| 430 | D-ABLAPL/21035/2026<br>ABLAPL/8592/2026 | DHIRENDRA MOHANTY@ DILU MOHANTY<br>VS<br>STATE OF ODISHA                          | BIJAY KUMAR BEHERA<br>VS     | BADAGODA P.S. /57 /2024<br>0<br>//  |
| 431 | D-ABLAPL/21037/2026                     | GOPAL JENA                                                                        | PRAVASH CHANDRA JENA         | JALESWAR /400 /2026                 |

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|-----|-----------------------------------------|--------------------------------------------------------------|-------------------------------|---------------------------------------------|
|     | ABLAPL/8593/2026                        | VS<br>STATE OF ODISHA                                        | VS                            | ()<br>//                                    |
| 432 | D-ABLAPL/13217/2026<br>ABLAPL/8594/2026 | UDAY KUMAR NAYAK<br>VS<br>STATE OF ODISHA                    | BYOMAKESH TRIPATHY<br>VS      | / /0<br>()<br>//                            |
| 433 | D-ABLAPL/21040/2026<br>ABLAPL/8595/2026 | SUTAN ROUT<br>VS<br>STATE OF ODISHA                          | HRUDANANDA MOHAPATRA<br>VS    | KAKATAPUR /27 /2025<br>()<br>//             |
| 434 | D-ABLAPL/21044/2026<br>ABLAPL/8596/2026 | CHITARANJAN @ CHITA RANJAN MAHABHOI<br>VS<br>STATE OF ODISHA | BIJAY KUMAR BEHERA<br>VS      | INDUSTRIAL ESTATE PS /131 /2026<br>()<br>// |
| 435 | D-ABLAPL/17034/2026<br>ABLAPL/8597/2026 | SURAJ PRADHAN<br>VS<br>STATE OF ODISHA                       | SANJIB KUMAR BHANJADEO<br>VS  | BALLIGUDA /10 /2025<br>()<br>//             |
| 436 | D-ABLAPL/21056/2026<br>ABLAPL/8598/2026 | AJAY BEHERA<br>VS<br>STATE OF ODISHA                         | SANTOSH KUMAR MAHANTY<br>VS   | ASKA /357 /2026<br>()<br>//                 |
| 437 | D-ABLAPL/21058/2026<br>ABLAPL/8599/2026 | ASHOK KUMAR DASH @ ASHOK DAS<br>VS<br>STATE OF ODISHA        | SANTOSH KUMAR MAHANTY<br>VS   | ASKA /356 /2026<br>()<br>//                 |
| 438 | D-ABLAPL/21102/2026<br>ABLAPL/8600/2026 | FIROJ AHMED KHAN @ FIROJ KHAN<br>VS<br>STATE OF ODISHA       | AMITAV TRIPATHY<br>VS         | ITAMATI /220 /2026<br>()<br>//              |
| 439 | D-ABLAPL/17205/2026<br>ABLAPL/8601/2026 | RATAN @ RATNAKAR BEHERA<br>VS<br>STATE OF ODISHA             | MANAS KUMAR CHAND<br>VS       | TANGI (KHURDA) /399 /2026<br>()<br>//       |
| 440 | D-ABLAPL/21179/2026<br>ABLAPL/8602/2026 | NALINI BEHERA<br>VS<br>STATE OF ODISHA                       | JYOTIRMAYA SAHOO<br>VS        | JATNI P.S. /230 /2013<br>()<br>//           |
| 441 | D-ABLAPL/18758/2026<br>ABLAPL/8603/2026 | ARJUN NAIK<br>VS<br>STATE OF ODISHA                          | ABHILASH MISHRA<br>VS         | SONEPUR /198 /2025<br>()<br>//              |
| 442 | D-ABLAPL/21181/2026<br>ABLAPL/8604/2026 | CHIRAG AGARWAL<br>VS                                         | SIDDHARTH PRASAD MISHRA<br>VS | JAKHAPURA /111 /2026<br>()                  |

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| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                             | COUNSEL FOR PETNR./APPEL         | PS CASE/ LOWER COURT CASE /DISTRICT                          |
|-----|-----------------------------------------|------------------------------------------------------------------|----------------------------------|--------------------------------------------------------------|
| 443 | D-ABLAPL/19808/2026<br>ABLAPL/8605/2026 | STATE OF ODISHA<br>MALAYA RANJAN SAHU<br>VS                      | SOMNATH MITRA<br>VS              | //<br>SPECIAL CRIME UNIT /8 /2024<br>()                      |
| 444 | D-ABLAPL/21183/2026<br>ABLAPL/8606/2026 | STATE OF ODISHA<br>AMIT PATTÀ @ BIMAL PATTÀ<br>VS                | DIBYA PRAKASH MISHRA<br>VS       | //<br>HIRAKUD /142 /2026<br>()                               |
| 445 | D-ABLAPL/20219/2026<br>ABLAPL/8607/2026 | STATE OF ODISHA<br>KARTIKA BEHERA @ KARTIKA CHANDRA BEHERA<br>VS | BIBHUTI RANJAN SWAIN<br>VS       | //<br>BAGHAMARI /220 /2026<br>()                             |
| 446 | D-ABLAPL/20349/2026<br>ABLAPL/8608/2026 | STATE OF ODISHA<br>MANISHA PODDAR<br>VS                          | SMARAJIT PRADHAN<br>VS           | //<br>BARGARH /139 /2026<br>()                               |
| 447 | D-ABLAPL/21344/2026<br>ABLAPL/8609/2026 | STATE OF ODISHA<br>PRAKASH KUMAR BEHERA @ HAPPY<br>VS            | KARUNAKAR GAYA<br>VS             | //<br>ASTARANGA /89 /2026<br>()                              |
| 448 | D-ABLAPL/21382/2026<br>ABLAPL/8610/2026 | STATE OF ODISHA<br>BASANTA BEHERA<br>VS                          | CHIRANJIB ROUT<br>VS             | //<br>INDUASTRIAL,NISA /228 /2026<br>()                      |
| 449 | D-ABLAPL/20448/2026<br>ABLAPL/8611/2026 | STATE OF ODISHA<br>PRABHAT KUMAR PANDAB<br>VS                    | HARAPRASAD PANDA<br>VS           | //<br>AUL /225 /2026<br>()                                   |
| 450 | D-ABLAPL/21425/2026<br>ABLAPL/8612/2026 | STATE OF ODISHA<br>ARABINDA SAHOO<br>VS                          | BHAWANI SANKAR PANIGRAHI<br>VS   | //<br>AIRPORT /253 /2026<br>()                               |
| 451 | D-ABLAPL/21426/2026<br>ABLAPL/8613/2026 | STATE OF ODISHA<br>MOHINI PRADHAN<br>VS                          | SANTOSH KUMAR MAHANTY<br>VS      | //<br>RAMBHA (KHALLIKOTE) /220 /2026<br>()                   |
| 452 | D-ABLAPL/21664/2026<br>ABLAPL/8614/2026 | STATE OF ODISHA<br>DEBENDRA MANDAL<br>VS                         | AMULYA RATNA PANDA<br>VS         | //<br>/ /0<br>J.M.F.C.,JALESWAR(Baleshwar)                   |
| 453 | D-ABLAPL/21619/2026<br>ABLAPL/8615/2026 | STATE OF ODISHA<br>IRFAN BEG<br>VS<br>STATE OF ODISHA            | ANUGRAHA NARAYAN SAMANTRAY<br>VS | 2(B)CC/0000013/2026<br>DHENKANAL TOWN /493 /2026<br>()<br>// |

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|-----|-----------------------------------------|---------------------------------------------------------------------|-------------------------------|---------------------------------------------|
| 454 | D-ABLAPL/21661/2026<br>ABLAPL/8616/2026 | GUNU @ BISWOJIT MOHANTY @ BISWAJIT MOHANTY<br>VS<br>STATE OF ODISHA | SARAT KUMAR JENA<br>VS        | AUL /146 /2026<br>()<br>//                  |
| 455 | D-ABLAPL/21427/2026<br>ABLAPL/8617/2026 | MADAN MALIK<br>VS<br>STATE OF ODISHA                                | KHUSBU PANIGRAHI<br>VS        | SORO /584 /2024<br>()<br>//                 |
| 456 | D-ABLAPL/20450/2026<br>ABLAPL/8618/2026 | PRAKASH PANDAB<br>VS<br>STATE OF ODISHA                             | HARAPRASAD PANDA<br>VS        | AUL /225 /2026<br>()<br>//                  |
| 457 | D-ABLAPL/20453/2026<br>ABLAPL/8619/2026 | BIJAY KUMAR BEHURA<br>VS<br>STATE OF ODISHA                         | HARAPRASAD PANDA<br>VS        | PANIKOILI /169 /2026<br>()<br>//            |
| 458 | D-ABLAPL/21428/2026<br>ABLAPL/8620/2026 | SANJIB MOHANTY @ SANJEEB KUMAR MOHANTY<br>VS<br>STATE OF ODISHA     | SIDHARTH PARIDA<br>VS         | SEA BEACH /111 /2026<br>()<br>//            |
| 459 | D-ABLAPL/21429/2026<br>ABLAPL/8621/2026 | MANORANJAN PADHEE<br>VS<br>STATE OF ODISHA                          | RAKESH KUMAR DAS<br>VS        | AIR FIELD P.S. /305 /2026<br>()<br>//       |
| 460 | D-ABLAPL/20651/2026<br>ABLAPL/8622/2026 | ASHOK KUMAR SAHU @ SAHOO<br>VS<br>STATE OF ODISHA                   | JUGALA KISHORE PANDA<br>VS    | CHITRAKONDA /220 /2024<br>()<br>//          |
| 461 | D-ABLAPL/21445/2026<br>ABLAPL/8623/2026 | RAJESH BISOI<br>VS<br>STATE OF ODISHA                               | KULDEEP MOHANTY<br>VS         | LAHUNIPADA /214 /2025<br>()<br>//           |
| 462 | D-ABLAPL/21456/2026<br>ABLAPL/8624/2026 | NIBARAN PAL @ KALU<br>VS<br>STATE OF ODISHA                         | RAMESH CHANDRA MAHARANA<br>VS | CUTTACK SADAR /486 /2026<br>()<br>//        |
| 463 | D-ABLAPL/21460/2026<br>ABLAPL/8625/2026 | MANORAMA DAS<br>VS<br>STATE OF ODISHA                               | BIKASH CHANDRA PARIJA<br>VS   | S.P.(CID-CRL),CUTTACK /11 /2023<br>()<br>// |
| 464 | D-ABLAPL/21431/2026<br>ABLAPL/8626/2026 | RAHUL SURANA<br>VS<br>STATE OF ODISHA                               | SASWAT K. ACHARYA<br>VS       | RAGHUNATHPALI /150 /2025<br>()<br>//        |
| 465 | D-ABLAPL/21504/2026                     | KOUSIK BHISAR                                                       | JASHOBANTA DASH               | BAREIPALI /121 /2026                        |

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| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                       | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT         |
|-----|-----------------------------------------|------------------------------------------------------------|-----------------------------|---------------------------------------------|
|     | ABLAPL/8627/2026                        | VS<br>STATE OF ODISHA                                      | VS                          | ()<br>//                                    |
| 466 | D-ABLAPL/21510/2026<br>ABLAPL/8628/2026 | MANOJ KUMAR RAY @ MANOJ RAY<br>VS<br>STATE OF ODISHA       | BIBHUTI BHUSAN SWAIN<br>VS  | DHAMARA PS /41 /2026<br>()<br>//            |
| 467 | D-ABLAPL/21562/2026<br>ABLAPL/8629/2026 | ANUPAM GHOSH<br>VS<br>STATE OF ODISHA                      | BIDYALOK MOHAPATRA<br>VS    | S.P.(CID-CRL),CUTTACK /8 /2026<br>()<br>//  |
| 468 | D-ABLAPL/21739/2026<br>ABLAPL/8630/2026 | SUKANTA MAHARATHI<br>VS<br>STATE OF ODISHA                 | BIDYADHAR MANSING<br>VS     | TANGI (KHURDA) /505 /2026<br>()<br>//       |
| 469 | D-ABLAPL/21511/2026<br>ABLAPL/8631/2026 | KUNJA BIHARI PRADHAN<br>VS<br>STATE OF ODISHA              | ABHILASH MISHRA<br>VS       | SONEPUR /159 /2019<br>()<br>//              |
| 470 | D-ABLAPL/21740/2026<br>ABLAPL/8632/2026 | SUKANT KUMAR SINGH<br>VS<br>STATE OF ODISHA(VIG.)          | RATIKANTA MOHAPATRA<br>VS   | BHUBANESWAR VIGILANCE /15 /2026<br>()<br>// |
| 471 | D-ABLAPL/21570/2026<br>ABLAPL/8633/2026 | ASHUTOSH PRADHAN<br>VS<br>STATE OF ODISHA                  | RANJIT MOHANTY<br>VS        | MAHILA P.S. BUXIBAZAR /28 /2026<br>()<br>// |
| 472 | D-ABLAPL/21537/2026<br>ABLAPL/8634/2026 | DAKTAR @ SARITA MOHAN MAHUNTA<br>VS<br>STATE OF ODISHA     | SUKANTA KUMAR NAYAK<br>VS   | TIHIDI /119 /2026<br>()<br>//               |
| 473 | D-ABLAPL/21589/2026<br>ABLAPL/8635/2026 | BARUN DAS<br>VS<br>STATE OF ODISHA                         | SUJIT KUMAR SWAIN<br>VS     | BINJHARPUR /271 /2026<br>()<br>//           |
| 474 | D-ABLAPL/21167/2026<br>ABLAPL/8636/2026 | AJIT MAHALIK @ AJIT KUMAR MAHALIK<br>VS<br>STATE OF ODISHA | USHARANI PATI<br>VS         | GOPALPUR /119 /2026<br>()<br>//             |
| 475 | D-ABLAPL/20886/2026<br>ABLAPL/8637/2026 | BABU MOHANTY<br>VS<br>STATE OF ODISHA                      | TANMAYA KUMAR MOHANTY<br>VS | DHAULI PS /17 /2022<br>()<br>//             |
| 476 | D-ABLAPL/21591/2026<br>ABLAPL/8638/2026 | GYANA RANJAN PRADHAN<br>VS                                 | ARIJEET MISHRA<br>VS        | RAJNAGAR /262 /2026<br>()                   |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                                     | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT        |
|-----|-----------------------------------------|--------------------------------------------------------------------------|--------------------------------|--------------------------------------------|
| 477 | D-ABLAPL/21601/2026<br>ABLAPL/8639/2026 | STATE OF ODISHA<br>SAMBHU SHANKAR SWAIN<br>VS                            | RAJIB LOCHAN PATTNAIK<br>VS    | //<br>MALKANGIRI /7 /2021<br>()            |
| 478 | D-ABLAPL/21033/2026<br>ABLAPL/8640/2026 | STATE OF ODISHA<br>BISWAJIT PRADHAN<br>VS                                | BIJAY KUMAR BEHERA<br>VS       | //<br>BHARATPUR PS /456 /2026<br>()        |
| 479 | D-ABLAPL/21602/2026<br>ABLAPL/8641/2026 | STATE OF ODISHA<br>MANJULATA JENA<br>VS                                  | BISWARANJAN DALAI<br>VS        | //<br>MAHANGA /190 /2026<br>()             |
| 480 | D-ABLAPL/21034/2026<br>ABLAPL/8642/2026 | STATE OF ODISHA<br>GOUTAM @ GAUTAM JENA<br>VS                            | PRAVASH CHANDRA JENA<br>VS     | //<br>JALESWAR /400 /2026<br>()            |
| 481 | D-ABLAPL/21046/2026<br>ABLAPL/8643/2026 | STATE OF ODISHA<br>BULU BALIYARSINGH @ CHANDRA SEKHAR BALIYARSINGH<br>VS | ACHYUTANANDA PATTANAIAK<br>VS  | //<br>JODAPADAR /17 /2025<br>()            |
| 482 | D-ABLAPL/21433/2026<br>ABLAPL/8644/2026 | STATE OF ODISHA<br>DEBASISH DUTTA<br>VS                                  | KHUSBU PANIGRAHI<br>VS         | //<br>//<br>()                             |
| 483 | D-ABLAPL/21455/2026<br>ABLAPL/8645/2026 | STATE OF ODISHA<br>SUMAN<br>VS                                           | MOHENDRA KUMAR MOHAPATRO<br>VS | //<br>KHAJURIPADA /19 /2020<br>()          |
| 484 | D-ABLAPL/21471/2026<br>ABLAPL/8646/2026 | STATE OF ODISHA<br>BASANTA NAIK<br>VS                                    | AMULYA RATNA PANDA<br>VS       | //<br>MUDANPUR RAMPUR /18 /2026<br>()      |
| 485 | D-ABLAPL/21540/2026<br>ABLAPL/8647/2026 | STATE OF ODISHA<br>HIMANSU KUMAR SENDHA<br>VS                            | PRASANTA KUMAR SAHOO<br>VS     | //<br>KAMAKHYANAGAR /372 /2025<br>()       |
| 486 | D-ABLAPL/21472/2026<br>ABLAPL/8648/2026 | STATE OF ODISHA<br>CHIKU BEHERA @ JITU RANJAN BEHERA<br>VS               | AMULYA RATNA PANDA<br>VS       | //<br>ATHGARH /194 /2026<br>()             |
| 487 | D-ABLAPL/21547/2026<br>ABLAPL/8649/2026 | STATE OF ODISHA<br>RASHMITA SAHOO<br>VS<br>STATE OF ODISHA               | ASHOK KUMAR MOHAPATRA<br>VS    | //<br>EOW,BHUBANESWAR /9 /2026<br>()<br>// |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                       | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT                           |
|-----|-----------------------------------------|------------------------------------------------------------|-----------------------------|---------------------------------------------------------------|
| 488 | D-ABLAPL/21548/2026<br>ABLAPL/8650/2026 | BIKASH DEB @ BIKASH CHANDRA DEB<br>VS<br>STATE OF ODISHA   | AVIJIT PATNAIK<br>VS        | / /0<br>()<br>//                                              |
| 489 | D-ABLAPL/21475/2026<br>ABLAPL/8651/2026 | LIPU DEHURY<br>VS<br>STATE OF ODISHA                       | BIRAJA PRASAD NANDA<br>VS   | COLLIERY /429 /2026<br>()<br>//                               |
| 490 | D-ABLAPL/21610/2026<br>ABLAPL/8652/2026 | DAYANIDHI SETHI<br>VS<br>STATE OF ODISHA                   | KRUSHNA CHANDRA RATH<br>VS  | SIMULIA /212 /2026<br>()<br>//                                |
| 491 | D-ABLAPL/21584/2026<br>ABLAPL/8653/2026 | SK RAJU @ SK RAHIM UDDIN<br>VS<br>STATE OF ODISHA          | KUMAR PRAJWAL<br>VS         | KUAKHIA /166 /2026<br>()<br>//                                |
| 492 | D-ABLAPL/21483/2026<br>ABLAPL/8654/2026 | SANTOSH KUMAR SAHOO<br>VS<br>STATE OF ODISHA               | PRANAB RANJAN CHHATOI<br>VS | SORO /508 /2026<br>()<br>//                                   |
| 493 | D-ABLAPL/21611/2026<br>ABLAPL/8655/2026 | ANURAG DASBABU<br>VS<br>STATE OF ODISHA                    | KRUSHNA CHANDRA RATH<br>VS  | / /0<br>J.M.F.C.,JAJPUR ROAD(Jajapur )<br>2(B)CC/0000002/2020 |
| 494 | D-ABLAPL/21615/2026<br>ABLAPL/8656/2026 | LIPIKA KAR<br>VS<br>STATE OF ODISHA                        | PANCHANAN PANIGRAHI<br>VS   | DHENKANAL TOWN /492 /2026<br>()<br>//                         |
| 495 | D-ABLAPL/21489/2026<br>ABLAPL/8657/2026 | SITUN @ SURYAKANTA BADAPANDA<br>VS<br>STATE OF ODISHA      | CHIRANJIB ROUT<br>VS        | JANKIA P.S. /74 /2025<br>()<br>//                             |
| 496 | D-ABLAPL/21613/2026<br>ABLAPL/8658/2026 | SANJIB PRADHAN<br>VS<br>STATE OF ODISHA                    | BYOMAKESH TRIPATHY<br>VS    | / /0<br>()<br>//                                              |
| 497 | D-ABLAPL/21495/2026<br>ABLAPL/8659/2026 | JOGINDRA SENAPATI @ JOGI SENAPATI<br>VS<br>STATE OF ODISHA | ASHOK DAS<br>VS             | ASKA /812 /2024<br>()<br>//                                   |
| 498 | D-ABLAPL/21618/2026<br>ABLAPL/8660/2026 | LUCKY @ SUDARSHAN GHADAI<br>VS<br>STATE OF ODISHA          | JYOTIRMAYA SAHOO<br>VS      | BANAPUR P.S. /228 /2025<br>()<br>//                           |
| 499 | D-ABLAPL/21665/2026                     | BIMAL DANTA                                                | AMULYA RATNA PANDA          | PHULBANI TOWN /6 /2023                                        |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/07/2026

| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                               | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT                              |
|-----|-----------------------------------------|--------------------------------------------------------------------|------------------------------|------------------------------------------------------------------|
|     | ABLAPL/8661/2026                        | VS<br>STATE OF ODISHA                                              | VS                           | ()<br>//                                                         |
| 500 | D-ABLAPL/21499/2026<br>ABLAPL/8662/2026 | SURYAKANTA DAS<br>VS<br>STATE OF ODISHA                            | SANJIB KUMAR BHANJADEO<br>VS | KHALLIKOTE /328 /2023<br>()<br>//                                |
| 501 | D-ABLAPL/21667/2026<br>ABLAPL/8663/2026 | MOGLI @ SANDEEP KUMAR SAHU<br>VS<br>STATE OF ODISHA                | SIBA RANJAN POLAI<br>VS      | BERHAMPUR TOWN /198 /2026<br>()<br>//                            |
| 502 | D-ABLAPL/21507/2026<br>ABLAPL/8664/2026 | PRADEEP KUMAR JENA<br>VS<br>STATE OF ODISHA                        | TRILOCHAN DASH<br>VS         | KOREI /246 /2026<br>()<br>//                                     |
| 503 | D-ABLAPL/21794/2026<br>ABLAPL/8665/2026 | RANJITA NAYAK<br>VS<br>STATE OF ODISHA                             | AMULYA RATNA PANDA<br>VS     | BASTA /291 /2026<br>()<br>//                                     |
| 504 | D-ABLAPL/21338/2026<br>ABLAPL/8666/2026 | TIKANA SAHU @ TIKUNU SAHU<br>VS<br>STATE OF ODISHA                 | ASUTOSH TRIPATHY<br>VS       | / /0<br>S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug<br>ICC/0000100/2025 |
| 505 | D-ABLAPL/21677/2026<br>ABLAPL/8667/2026 | BISI KESHAN BEHERA @ BHISHMA KUMAR BEHERA<br>VS<br>STATE OF ODISHA | BRUNDABAN ROUT<br>VS         | RAJKANIKA /477 /2026<br>()<br>//                                 |
| 506 | D-ABLAPL/19081/2026<br>ABLAPL/8668/2026 | DURGA CHARAN PRADHAN<br>VS<br>STATE OF ODISHA                      | KABIRAJ PRADHAN<br>VS        | TANGI (KHURDA) /474 /2026<br>()<br>//                            |
| 507 | D-ABLAPL/21390/2026<br>ABLAPL/8669/2026 | ROHIT KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA                     | SANJEEB KUMAR MOHANTY<br>VS  | CHANDRASEKHARPUR /689 /2026<br>()<br>//                          |